

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|--|-----------------------------|---------------------------------|
| 1 | D-ARBA/20663/2024 | PRAKASH KUMAR ROUT VS NATIONAL HIGHWAYS AUTHORITY OF INDIA | SRIPADA SANDEEP VS | // () |
| 2 | D-ARBP/20633/2024 | M/S. ULASH CHANDRA BISWAL VS DEPARTMENT OF WATER RESOURCES | SIDHANT DWIBEDI VS | // () |
| 3 | D-ARBP/20688/2024 | ARSS SIPS(JV), BBSR VS UNION OF INDIA | SIDHANT DWIBEDI VS | // () |
| 4 | D-BLAPL/13700/2024 | KAMINI MALLIK VS STATE OF ODISHA | ASHOK KUMAR BEHERA VS | KUAKHIA /208 /2022 () |
| 5 | D-BLAPL/13702/2024 | KRUSHAN CHANDRA NAIK VS STATE OF ODISHA | RAJENDRA NARAYAN ROUT VS | BHANJANAGAR /647 /2023 () |
| 6 | D-BLAPL/13703/2024 | MANOJ SITARAM KALE VS STATE OF ODISHA | MAHES DAS VS | TUMUDIBANDHA /57 /2024 () |
| 7 | D-BLAPL/13705/2024 | RASHMITA PATRA VS STATE OF ODISHA | MAHES DAS VS | SARANGADA /51 /2024 () |
| 8 | D-BLAPL/13706/2024 | GALE DIGAL @ GELE DIGAL @ MANTULAL VS STATE OF ODISHA | MAHES DAS VS | DARINGBADI /78 /2024 () |
| 9 | D-BLAPL/13707/2024 | KARNA DIGAL VS STATE OF ODISHA | MAHES DAS VS | CHAKAPADA PS /43 /2024 () |
| 10 | D-BLAPL/13709/2024 | FAHRUKH VS STATE OF ODISHA | PVS NANAJI ACHARY VS | JEYPORE SADAR /298 /2023 () |
| 11 | D-BLAPL/13711/2024 | GANESH BURMAN VS STATE OF ODISHA | NIKITA TRIPATHY VS | SAMBALPUR SADAR /78 /2024 () |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|---|------------------------------|---|
| 12 | D-BLAPL/13713/2024 | DINESH KUMAR DIGAL @ PAPU VS STATE OF ODISHA | SOUBHAGYA KUMAR DASH VS | SPECIAL CRIME UNIT /9 /2023 () // |
| 13 | D-BLAPL/13719/2024 | SUSHILI MAJHI VS STATE OF ODISHA | JAYAKRISHNA MOHAPATRA VS | BARIPADA SADAR /37 /2024 () // |
| 14 | D-BLAPL/13721/2024 | NARAYAN SWAIN VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | BOUDH /139 /2021 () // |
| 15 | D-BLAPL/13722/2024 | LAB KUSH RAM @ KUMAR VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | / /0 () // |
| 16 | D-BLAPL/13726/2024 | SWARUP MALLICK VS STATE OF ODISHA | UMESH CHANDRA DORA VS | MALKANGIRI SADAR /63 /2024 () // |
| 17 | D-BLAPL/13727/2024 | SURYAKANTA SETHY @ SURYAKANT SETHY VS STATE OF ODISHA | BIBHUTI RANJAN MOHANTY VS | KHAJURIPADA /134 /2023 () // |
| 18 | D-BLAPL/13739/2024 | SUDARSAN HARIJAN VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | MUDULIPODA /23 /2020 () // |
| 19 | D-BLAPL/13741/2024 | SANAT NAIK VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | HARABHANGA /46 /2024 () // |
| 20 | D-BLAPL/13743/2024 | BISWAJIT SAHU VS STATE OF ODISHA | JUGALA KISHORE PANDA VS | ULLUNDA /102 /2024 () // |
| 21 | D-BLAPL/13750/2024 | TANKADHARA @ TANKADHAR SAHU VS STATE OF ODISHA | GOKULANANDA SAHU VS | PADAMPUR /50 /2004 () // |
| 22 | D-BLAPL/13751/2024 | SURANJAN MAJUMDAR VS STATE OF ODISHA | UMAKANTA BARIK VS | UMERKOTE /297 /2023 () // |
| 23 | D-BLAPL/13752/2024 | DIPTI RANJAN BHUJABALA @ PINTU @ TENTA | SUSANTA KUMAR LENKA | JATNI P.S. /123 /2024 |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|--|--------------------------|--|
| | | VS | VS | () |
| 24 | D-BLAPL/13753/2024 | STATE OF ODISHA JAGAN SETHI | LAXMINARAYAN RAYATSINGH | // //0 |
| | | VS | VS | () |
| 25 | D-BLAPL/13754/2024 | STATE OF ODISHA PUSHPRAJ GAUDH | SUCHIT KUMAR NAYAK | // JEYPORE SADAR /241 /2020 |
| | | VS | VS | () |
| 26 | D-BLAPL/13756/2024 | STATE OF ODISHA SANJAYA KUMAR JENA | JYOTIRMAYA SAHOO | // BEGUNIAPADA /80 /2024 |
| | | VS | VS | () |
| 27 | D-BLAPL/13757/2024 | STATE OF ODISHA SUSHANT ROUT @ PANDU @ SUSHANTA ROUTA | SUJIT KUMAR PATTNAIK | // KABISURYANAGAR /88 /2024 |
| | | VS | VS | () |
| 28 | D-BLAPL/13758/2024 | STATE OF ODISHA BABULI BISWAL | ANITA SAHOO | // KHANDAPARA /97 /2024 |
| | | VS | VS | () |
| 29 | D-BLAPL/13760/2024 | STATE OF ODISHA SUDHANSU MOHANTY | AJIT KUMAR MOHANTY | // SONEPUR /136 /2024 |
| | | VS | VS | () |
| 30 | D-BLAPL/13765/2024 | STATE OF ODISHA HITANSHU @ RIKI DAS | PUSPAMITRA MOHAPATRA | // CYBER CRIME AND E.O, BALASORE /3 /2024 |
| | | VS | VS | () |
| 31 | D-BLAPL/13766/2024 | STATE OF ODISHA JYOTI PRAKASH JENA | BHAGABAT PRASAD RATH | // MAHILA P.S.(BBSR) /35 /2024 |
| | | VS | VS | () |
| 32 | D-BLAPL/13770/2024 | STATE OF ODISHA RABINDRA KUMAR SAHU @ RABINDRA SAHU | ARIJEET MISHRA | // BAHALDA /48 /2024 |
| | | VS | VS | () |
| 33 | D-BLAPL/13772/2024 | STATE OF ODISHA SIBA HANTAL | ARIJEET MISHRA | // BOIPARIGUDA /79 /2009 |
| | | VS | VS | () |
| 34 | D-BLAPL/13777/2024 | STATE OF ODISHA MD. SHAMIM AHMED @ DJ MONU | PARTHA SARATHI NAYAK | // PLANTSITE /335 /2021 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|--|----------------------------|--|
| 35 | D-BLAPL/13779/2024 | STATE OF ODISHA DINESH KUMAR VS | PARTHA SARATHI NAYAK VS | // / /0 () |
| 36 | D-BLAPL/13780/2024 | STATE OF ODISHA JAHIR KHAN VS | S.S.RAY (2) VS | // / /0 () |
| 37 | D-BLAPL/13782/2024 | STATE OF ODISHA PIUSH BISWAS VS | NITYANANDA MOHAPATRA VS | // G.R.P.S.,SAMBALPUR /32 /2024 () |
| 38 | D-BLAPL/13783/2024 | STATE OF ODISHA RAHUL SK VS | S.S.RAY (2) VS | // / /0 () |
| 39 | D-BLAPL/13784/2024 | STATE OF ODISHA ASIF SK. VS | S.S.RAY (2) VS | // / /0 () |
| 40 | D-BLAPL/13786/2024 | STATE OF ODISHA DAKTAR PRADHAN VS | NIHAR RANJAN SAHOO VS | // BHUBANESWAR G.R.P.S. /27 /2024 () |
| 41 | D-BLAPL/13787/2024 | STATE OF ODISHA SUNIL KUMAR MALLICK VS | S.S.RAY (2) VS | // / /0 () |
| 42 | D-BLAPL/13788/2024 | STATE OF ODISHA RAJ KUMAR PRADHAN VS | S.S.RAY (2) VS | // / /0 () |
| 43 | D-BLAPL/13790/2024 | STATE OF ODISHA ROSHAN SETHI VS | NIHAR RANJAN SAHOO VS | // / /0 () |
| 44 | D-BLAPL/13791/2024 | STATE OF ODISHA HARI NAYAK VS | NIHAR RANJAN SAHOO VS | // MOHANA /49 /2024 () |
| 45 | D-BLAPL/13792/2024 | STATE OF ODISHA PRASANNA KUMAR SAHOO VS STATE OF ODISHA | PUSPAMITRA MOHAPATRA VS | // MALKANGIRI /394 /2023 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|---|------------------------------|---------------------------------------|
| 46 | D-BLAPL/13793/2024 | BITU KUMAR VS STATE OF ODISHA | S.S.RAY (2) VS | BISSAMCUTTACK /70 /2024 () // |
| 47 | D-BLAPL/13794/2024 | RAKESH BABU VS STATE OF ODISHA | S.S.RAY (2) VS | BISSAMCUTTACK /70 /2024 () // |
| 48 | D-BLAPL/13796/2024 | JOHAN DALABEHERA VS STATE OF ODISHA | S.S.RAY (2) VS | / /0 () // |
| 49 | D-BLAPL/13798/2024 | KAMULU JANI VS STATE OF ODISHA | SATYABRATA MOHANTY (1) VS | JEYPORE SADAR /115 /2022 () // |
| 50 | D-BLAPL/13801/2024 | LITUN PRADHAN VS STATE OF ODISHA | BIJAY KUMAR BEHERA VS | BRAHMANITARANG /38 /2024 () // |
| 51 | D-BLAPL/13804/2024 | BALU JADAB VS STATE OF ODISHA | NIHAR RANJAN SAHOO VS | KALIMELA /122 /2023 () // |
| 52 | D-BLAPL/13805/2024 | RANJIT KUMAR MANDAL VS STATE OF ODISHA | MANAS KUMAR CHAND VS | MANAMUNDA /116 /2024 () // |
| 53 | D-BLAPL/13807/2024 | SRIMATI KARJI VS STATE OF ODISHA | AMIT BISWAL VS | / /0 () // |
| 54 | D-BLAPL/13809/2024 | MANOJ KUMAR YADAV VS STATE OF ODISHA | AMIT BISWAL VS | / /0 () // |
| 55 | D-BLAPL/13816/2024 | ROCKY BEERO VS STATE OF ODISHA | AMIT BISWAL VS | / /0 () // |
| 56 | D-BLAPL/13817/2024 | KISHOR CHANDRA NAYAK VS STATE OF ODISHA | BASUDEV PUJARI VS | PURUSHOTTAMPUR /333 /2023 () // |
| 57 | D-BLAPL/13820/2024 | BISWAJEET PADHAN | SUSHANTA KUMAR JOSHI | MURIBAHAL /176 /2022 |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|---------------------------------|--------------------------|----------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 58 | D-BLAPL/13823/2024 | JAY MALA | AMULYA RATNA PANDA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 59 | D-BLAPL/13824/2024 | RABINDRA MAJHI | AMULYA RATNA PANDA | BALASORE TOWN /121 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 60 | D-BLAPL/13830/2024 | CHEMATA @ RAJA @ SANATAN MALLIK | DEEPAK KU SAHOO | RAJNAGAR /75 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 61 | D-BLAPL/13834/2024 | ALIVA DAS | AMISHA RANASINGH | ASTARANGA /177 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 62 | D-BLAPL/13836/2024 | BABULA SETHI | S.S.RAY (2) | MUNIGUDA /83 /2021 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 63 | D-BLAPL/13841/2024 | DIPAN SAHU @ DIPANKAR SAHU | BIKAS SWAIN | PUINTALA /199 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 64 | D-BLAPL/13844/2024 | SURESH PATEL | MANAS KUMAR CHAND | / / |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 65 | D-BLAPL/13849/2024 | CHHOTU KUMAR | ARUN KUMAR PATRA | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 66 | D-BLAPL/13850/2024 | SAROJ KUMAR SETHI | GURU PRASAD PANDA | BADAGODA P.S. /252 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 67 | D-BLAPL/13852/2024 | HAPPY @ DURGA PRASAD SAHOO | DEVASHIS PANDA | KHANDAGIRI P.S. /635 /2019 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 68 | D-BLAPL/13853/2024 | BULU @ GAGAN BEHERA | SUBHRANSU BHUSAN MOHANTY | SPL.TASK FORCE /6 /2022 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|---|-----------------------------|---|
| 69 | D-BLAPL/13855/2024 | STATE OF ODISHA TUKUNA PRADHAN VS | PARTHA SARATHI DAS VS | // KHALLIKOTE /193 /2024 () |
| 70 | D-BLAPL/13858/2024 | STATE OF ODISHA UTTAM @ DIBYALOCHAN LOHAR VS | PARTHA SARATHI DAS VS | // HARICHANDANPUR /62 /2023 () |
| 71 | D-BLAPL/13863/2024 | STATE OF ODISHA BIRENDRA KUMAR SAHOO VS | DIBYA PRAKASH MISHRA VS | // SAMBALPUR TOWN /118 /2024 () |
| 72 | D-BLAPL/13866/2024 | STATE OF ODISHA KINCHAKA @ MAYADHAR PATI VS | PRAVASH CHANDRA JENA VS | // FATEGARH /83 /2024 () |
| 73 | D-BLAPL/13867/2024 | STATE OF ODISHA PADMANABHA KALTA VS | SATYABRATA PANDA VS | // MANAMUNDA /166 /2024 () |
| 74 | D-BLAPL/13868/2024 | STATE OF ODISHA SUBAL BEHERA VS | BIKRAM CHANDRA GHADEI VS | // SATYABADI /114 /2019 () |
| 75 | D-BLAPL/13873/2024 | STATE OF ODISHA BRUNDABAN RANA @ BRUNDA RANA VS | SATYABRATA PANDA VS | // TARBHA /114 /2024 () |
| 76 | D-BLAPL/13876/2024 | STATE OF ODISHA AJAY SINGH VS | ANIRUDHA DAS VS | // NCB BHUBANESWAR /4 /2020 () |
| 77 | D-BLAPL/13878/2024 | STATE OF ODISHA BHUPENDRA PASWAN VS | PRASANTA KUMAR NANDA VS | // //0 () |
| 78 | D-BLAPL/13882/2024 | STATE OF ODISHA AJOOB.S VS | SUSAMPAD HOTA VS | // //0 () |
| 79 | D-BLAPL/13884/2024 | STATE OF ODISHA SMRUTI RANJAN PATRA VS STATE OF ODISHA | SUSAMPAD HOTA VS | // KHALLIKOTE /176 /2022 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|----|--------------------|---|----------------------------|---|
| 80 | D-BLAPL/13887/2024 | MANOJ DANDIA VS STATE OF ODISHA | SARAT KUMAR JENA VS | RAMPUR (SONEPUR) /92 /2024 () // |
| 81 | D-BLAPL/13888/2024 | AMARENDRA MOHAPATRA VS STATE OF ODISHA | SUSAMPAD HOTA VS | SPL.TASK FORCE /11 /2022 () // |
| 82 | D-BLAPL/13890/2024 | CHAINU BHOI VS STATE OF ODISHA | LAXMI NARAYAN PATEL VS | BADMAL /43 /2016 () // |
| 83 | D-BLAPL/13891/2024 | R. NAVEEN RAO @ SONU VS STATE OF ODISHA | BIGYAN KUMAR SHARMA VS | CYBER CRIME AND ECONOMIC OFFENCES /29 /2023 () // |
| 84 | D-BLAPL/13893/2024 | PRADEEP SAHU VS STATE OF ODISHA | SARAT KUMAR JENA VS | BIRMAHARAJPUR /140 /2024 () // |
| 85 | D-BLAPL/13894/2024 | KALIA SAHU @ LASSI VS STATE OF ODISHA | ASHOK DAS VS | BADABAZAR /145 /2023 () // |
| 86 | D-BLAPL/13898/2024 | NABA SWAIN @ LABA VS STATE OF ODISHA | ASHOK DAS VS | NIMAKHANDI /211 /2023 () // |
| 87 | D-BLAPL/13899/2024 | SANTOSH PRADHAN VS STATE OF ODISHA | DILLIP KUMAR MOHANTY VS | GURUDIJHATIA /22 /2024 () // |
| 88 | D-BLAPL/13900/2024 | TOFAN @ BIJAY GOUDA VS STATE OF ODISHA | ASHOK DAS VS | DIGAPAHANDI /185 /2022 () // |
| 89 | D-BLAPL/13901/2024 | SURESH MAJHI VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BALASORE TOWN /121 /2024 () // |
| 90 | D-BLAPL/13902/2024 | MANGARAJ KHILLA VS STATE OF ODISHA | AMULYA RATNA PANDA VS | MACHHKUND /21 /2024 () // |
| 91 | D-BLAPL/13905/2024 | SAROJ KUMAR MOHANTY | PRADEEPTA KUMAR BEHERA | //0 |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|---------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 92 | D-BLAPL/13906/2024 | JAGULU RUDI | PRASANTA KUMAR SAHOO | POTTANGI /131 /2023 |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 93 | D-CMAPL/20502/2024 | SAMBHUNATH BEHERA | ADV | // |
| | | VS | VS | 0 |
| | | NESCO, BALASORE | | // |
| 94 | D-CMAPL/20532/2024 | SOURAV SEKHAR BEHERA | IN PERSON | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 95 | D-CMP/20393/2024 | PAIDISETTY ANIL KUMAR | KISHORE KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | GANJAM URBAN TRANSPORT SERVICE LTD. (GUTSL), GANJAM | | // |
| 96 | D-CMP/20394/2024 | PANKAJINI SWAIN | PRAVASHA PUJAREE PARIDA | // |
| | | VS | VS | 0 |
| | | SOUBHAGYA KUMAR SWAIN | | // |
| 97 | D-CMP/20404/2024 | USHARANI SWAIN | BIBHUTI BHUSAN MISHRA (2) | // |
| | | VS | VS | 0 |
| | | BISWAMBAR ROUT | | // |
| 98 | D-CMP/20438/2024 | MOUSIMI @ MOUSUMI SAHU | P.K.RATH | // |
| | | VS | VS | 0 |
| | | PRITAM INFRA PVT. LTD., BALASORE | | // |
| 99 | D-CMP/20459/2024 | RITANJAI @ GITANJALI MOHARANA | SANDIPANI NAYAK | // |
| | | VS | VS | 0 |
| | | RUKMANI MANTHAN | | // |
| 100 | D-CMP/20475/2024 | SATYANARAYAN SINGH | TUSAR KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | LILA DEVI SINGH | | // |
| 101 | D-CMP/20507/2024 | SUSILA SWAIN | DURGA PRASAD JENA | // |
| | | VS | VS | 0 |
| | | BANABIHARI TRIPATHY | | // |
| 102 | D-CMP/20543/2024 | SRI SRI LAXMINARAYAN JEW,CUTTACK | AJIT CH MOHAPATRA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT**FILING REPORT AS ON :06/05/2024**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------------|--|---------------------------------|---------------------------------|
| 103 | D-CMP/20563/2024 | MANGAL PRASAD PRADHAN BIMALA DEI VS JITENDRA BEHERA | PRATYUSHA NAIDU VS | // // 0 // |
| 104 | D-CMP/20607/2024 | SURAJ SHARMA VS STATE OF ODISHA | JAGJIT SINGH CHHABRA VS | // 0 // |
| 105 | D-CMP/20612/2024 | ABEDA BIBI VS LATIFA KHATUN | S.C.SAMANTARAY VS | // 0 // |
| 106 | D-CMP/20655/2024 | KARTIKA @ KARTIK SUNDARAY VS KABERI SUNDARAY | BHAKTA BHUSAN BARIK VS | // 0 // |
| 107 | D-CMP/20702/2024 | BINOD MOHANTY VS ANATHA @ BAILOCHAN SAHOO | JYOTI RANJAN DEO VS | // 0 // |
| 108 | D-CONTC/20400/2024 | RADHAMOHAN MISHRA VS LALIT BAGH, TAHASILDAR, MALKANGIRI | ADV. VS | // 0 // |
| 109 | D-CONTC/20402/2024 | USHARANI PATNAIK VS VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT. | ADV. VS | // 0 // |
| 110 | D-CONTC/20403/2024 | SRIKAR BISWAL VS BISWANATH TAREI, D.E.O., KHURDA | ADV. VS | // 0 // |
| 111 | D-CONTC/20407/2024 | NIROD CHANDRA MAHAPATRA VS VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT. | ADV. VS | // 0 // |
| 112 | D-CONTC/20409/2024 | SUNIL KUMAR MOHANTY VS VISHAL K. DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT. | ADV. VS | // 0 // |
| 113 | D-CONTC/20412/2024 | TRILOCHAN BHUE VS BIKRAM DEV PATNAIK, D.F.O., BARGARH | BRAJA KISHOR PANDA VS | // 0 // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| 114 | D-CONTC/20422/2024 | DR. BIJOYA KUMAR NAYAK VS SHALINI PANDIT,I.A.S. | ADV VS | // 0 // |
| 115 | D-CONTC/20429/2024 | BANA BIHARI ROUT VS SUMAN KUMAR MISHRA, REGISTRAR JUDICIAL, O.H.C.CUTTACK | ADV VS | // 0 // |
| 116 | D-CONTC/20436/2024 | PUSPALATA ROUTRAY VS PARUL PATAWARI, I.A.S. | ADV. VS | // 0 // |
| 117 | D-CONTC/20440/2024 | DR. PRASHANT KUMAR DEO VS MD. SADIQUE ALAM, I.A.S. | ASHUTOSH MOHANTA VS | // 0 // |
| 118 | D-CONTC/20447/2024 | GANESH PRASAD LENKA VS SATYABRAT SAHU, I.A.S. | ADV. VS | // 0 // |
| 119 | D-CONTC/20449/2024 | MULIA PRADHAN VS ANU GARG, I.A.S. | ADV. VS | // 0 // |
| 120 | D-CONTC/20453/2024 | PADMANAV MAHANTA VS ANU GARG, I.A.S. | ADV. VS | // 0 // |
| 121 | D-CONTC/20469/2024 | PURNA CHANDRA BIRUA VS ASWATHY S, I.A.S. | ADV VS | // 0 // |
| 122 | D-CONTC/20472/2024 | SANDHYARANI DAS VS ASWATHY S., I.A.S. | ADV VS | // 0 // |
| 123 | D-CONTC/20480/2024 | PRADIP KUMAR SENAPATI VS ASWATHY S, I.A.S. | ADV. VS | // 0 // |
| 124 | D-CONTC/20482/2024 | DILLIP KUMAR CHOUDHURY VS ASWATHY S, I.A.S. | ADV. VS | // 0 // |
| 125 | D-CONTC/20484/2024 | BICHITRA NANDA BEHERA | ADV | // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 126 | D-CONTC/20486/2024 | PARUL PATWARI, STATE PROJECT DIRECTOR, OPBA, BBSR, KHORDHA | ADV | // |
| | | MADHUSUDAN RATH | ADV | // |
| | | VS | VS | 0 |
| 127 | D-CONTC/20487/2024 | NIRANJAN BEHERA, D.E.O, CUTTACK | ADV. | // |
| | | PRASANNA KUMAR SAHOO | ADV. | // |
| | | VS | VS | 0 |
| 128 | D-CONTC/20489/2024 | ASWATHY S, I.A.S. | ADV. | // |
| | | ASIT KUMAR MAHAPATRA | ADV. | // |
| | | VS | VS | 0 |
| 129 | D-CONTC/20491/2024 | ASWATHY S, I.A.S. | ADV. | // |
| | | NABIN CHANDRA NAYAK | ADV. | // |
| | | VS | VS | 0 |
| 130 | D-CONTC/20494/2024 | SUSHIL KUMAR LOHANI , I.A.S | ADV. | // |
| | | TIRTHABASI PATEL | ADV. | // |
| | | VS | VS | 0 |
| 131 | D-CONTC/20495/2024 | ASWATHY S, I.A.S. | ADV. | // |
| | | RAJKISHORE PANDA | ADV. | // |
| | | VS | VS | 0 |
| 132 | D-CONTC/20498/2024 | ASWATHY S, I.A.S. | ADV. | // |
| | | DUKHABANDHU BADHEI | ADV. | // |
| | | VS | VS | 0 |
| 133 | D-CONTC/20499/2024 | ASWATHY S, I.A.S. | ADV. | // |
| | | BHARATI ROUT | ADV. | // |
| | | VS | VS | 0 |
| 134 | D-CONTC/20501/2024 | SALINI PANDIT, I.A.S. | ADV. | // |
| | | SHYAMSUNDAR GAIGARIA | ADV. | // |
| | | VS | VS | 0 |
| 135 | D-CONTC/20504/2024 | ASWATHY S, I.A.S. | ADV. | // |
| | | HEMANTA KUMAR SAHOO | ADV. | // |
| | | VS | VS | 0 |
| 136 | D-CONTC/20505/2024 | ASWATHY S, I.A.S. | ADV. | // |
| | | RAMESH KUMAR JENA | ADV. | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|---------------------------|--------------------------|
| 137 | D-CONTC/20508/2024 | ASWATHY S, I.A.S. RAMACHANDRA CHHANDA VS | ADV. VS | // // 0 |
| 138 | D-CONTC/20510/2024 | ASWATHY S, I.A.S. BANAMALI PAL VS | ADV. VS | // // 0 |
| 139 | D-CONTC/20511/2024 | ASWATHY S, I.A.S. HARPAL HEMBRAM VS | ADV VS | // // 0 |
| 140 | D-CONTC/20512/2024 | RAJESH PRABHAKAR PATIL, I.A.S. ARUNDHATI BOHIDAR VS | ADV. VS | // // 0 |
| 141 | D-CONTC/20513/2024 | ASWATHY S, I.A.S. DUTI KRISHNA PRADHAN VS | ADV. VS | // // 0 |
| 142 | D-CONTC/20518/2024 | ASWATHY S, I.A.S. GYAN RANJAN PRADHAN VS | ADV. VS | // // 0 |
| 143 | D-CONTC/20527/2024 | RENUBALA NAYAK, REGISTRAR, O.U.T.R., BBSR SUBHASHREE MOHARANA VS | ADV VS | // // 0 |
| 144 | D-CONTC/20540/2024 | POMA TUDU, M.D, TRIBAL DEVELOPMENT CO. CO, OF L.T.D, ODISHA SRINIBASH JENA VS | SATYAJIT SAMAL VS | // // 0 |
| 145 | D-CONTC/20546/2024 | ASWATHY S, I.A.S. CHINTAMANI PATI VS | ADV VS | // // 0 |
| 146 | D-CONTC/20548/2024 | SHUBHAM SAXENA, I.A.S. PRAKASH NAIK VS | ADV. VS | // // 0 |
| 147 | D-CONTC/20550/2024 | JYOTIRMAYEE PRADHAN, SECY., CUTTACK RANJAN KUMAR DAS VS | MANOJ KUMAR MOHANTY VS | // // 0 |
| | | CHHATRAPATI SAHU, D.E.O., NABARANGPUR | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|---------------------------|--------------------------|
| 148 | D-CONTC/20552/2024 | ARUN KUMAR BAL VS CHHATRAPATI SAHU, D.E.O., NABARANGPUR | MANOJ KUMAR MOHANTY VS | // 0 // |
| 149 | D-CONTC/20554/2024 | MIHIR KANTI DHALI VS CHHATRAPATI SAHU, D.E.O., NABARANGPUR | MANOJ KUMAR MOHANTY VS | // 0 // |
| 150 | D-CONTC/20574/2024 | PRASANT KUMAR PADHI VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 151 | D-CONTC/20583/2024 | RANJAN KUMAR GOUDA @RANJAN GOUDA VS SANJEEV KUMAR DAS SHARMA, SUPDT. ENGNR., CHIKITI IRRIGATION DIVISION, BERHAMPUR | ADV. VS | // 0 // |
| 152 | D-CONTC/20585/2024 | SHIBA CHARAN MAJHI VS VIR VIKRAM YADAV, I.A.S. | SABYASACHI MISHRA VS | // 0 // |
| 153 | D-CONTC/20587/2024 | SANUJIT DAS VS VIR VIKRAM YADAV, I.A.S. | SABYASACHI MISHRA VS | // 0 // |
| 154 | D-CONTC/20590/2024 | SANTOSH KUMAR DASH VS BISWANATH TAREI, D.E.O,KHORDHA | ADV VS | // 0 // |
| 155 | D-CONTC/20592/2024 | BADAL SARANGI VS SUMATI BEHERA, SUPDT. OF EXCISE, KHORDHA | ADV VS | // 0 // |
| 156 | D-CONTC/20597/2024 | BIJAYA KUMAR PANIGRAHI VS ANU GARG, I.A.S. | ADV. VS | // 0 // |
| 157 | D-CONTC/20600/2024 | DURGA PRASAD DAS @ GOUDA VS ASWATHY S., I.A.S. | ADV. VS | // 0 // |
| 158 | D-CONTC/20606/2024 | PADMALAVA SAMAL VS ANU GARG, I.A.S. | ADV. VS | // 0 // |
| 159 | D-CONTC/20609/2024 | MANASWINI MANDHATA | ADV. | // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 160 | D-CONTC/20611/2024 | SATYABRATA SAHU, I.A.S. PRASANTA KUMAR PANI | ADV. | // |
| | | VS | VS | 0 |
| 161 | D-CONTC/20613/2024 | ANU GARG, I.A.S. LOKANATH BEHERA | ADV. | // |
| | | VS | VS | 0 |
| 162 | D-CONTC/20615/2024 | ANU GARG, I.A.S. SUMITRA NAG @THELA | ADV. | // |
| | | VS | VS | 0 |
| 163 | D-CONTC/20618/2024 | ANU GARG, I.A.S. BILEI SAGARIA @HATI | ADV. | // |
| | | VS | VS | 0 |
| 164 | D-CONTC/20619/2024 | ANU GARG, I.A.S. RANGANATH BEHERA | PABITRA KUMAR NAYAK | // |
| | | VS | VS | 0 |
| 165 | D-CONTC/20621/2024 | ARAVIND AGRAWAL, I.A.S. RATANE DEI @NAG | ADV. | // |
| | | VS | VS | 0 |
| 166 | D-CONTC/20627/2024 | ANU GARG, I.A.S. PREMSINGH NILA | ADV. | // |
| | | VS | VS | 0 |
| 167 | D-CONTC/20628/2024 | ANU GARG, I.A.S. PADA SAGARIA @PANADEI BHUE | ADV. | // |
| | | VS | VS | 0 |
| 168 | D-CONTC/20629/2024 | ANU GARG, I.A.S. MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL | KUNAL KUMAR SWAIN | // |
| | | VS | VS | 0 |
| 169 | D-CONTC/20632/2024 | ASWATHY S, I.A.S. BHAGABAN SAHOO | ADV | // |
| | | VS | VS | 0 |
| 170 | D-CONTC/20634/2024 | ASWATHI S, I.A.S. SABITRI NAG @ BAG | ADV. | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| 171 | D-CONTC/20636/2024 | ANU GARG, I.A.S. SAPNESWAR PRADHAN VS | ADV VS | // // 0 |
| 172 | D-CONTC/20639/2024 | VISHAL KUMAR DEV, I.A.S. JAYAKUMARI PATEL VS | BHABA RANJAN KAR VS | // // 0 |
| 173 | D-CONTC/20640/2024 | VISHAL KUMAR DEV, I.A.S. NITYANANDA NILA VS | ADV. VS | // // 0 |
| 174 | D-CONTC/20642/2024 | ANU GARG, I.A.S. PRASANNA KU. PRADHAN VS | ADV VS | // // 0 |
| 175 | D-CONTC/20643/2024 | VISHAL KUMAR DEV, I.A.S. ARAKHITA NILA VS | ADV. VS | // // 0 |
| 176 | D-CONTC/20645/2024 | ANU GARG, I.A.S. SURESH KUMAR PATEL VS | ADV VS | // // 0 |
| 177 | D-CONTC/20648/2024 | VISHAL KUMAR DEV, I.A.S. BIMALA SAGARIA @NAG VS | ADV. VS | // // 0 |
| 178 | D-CONTC/20649/2024 | ANU GARG, I.A.S. SITARAM AGRAWAL VS | ADV VS | // // 0 |
| 179 | D-CONTC/20659/2024 | SANJAY KUMAR SINGH, COMM. CUM SECY, R.D. DEPTT. SURUMATI NAG @GHIVELA VS | ADV. VS | // // 0 |
| 180 | D-CONTC/20662/2024 | ANU GARG, I.A.S. GORSANAG @ROUT VS | ADV. VS | // // 0 |
| 181 | D-CONTC/20665/2024 | ANU GARG, I.A.S. SUBAS CHANDRA SWAIN VS | ADV. VS | // // 0 |
| | | SUSHANTA KUMAR DAS, DIRECTOR, S.E., BBSR | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|------------------------------|--|
| 182 | D-CONTC/20668/2024 | MOHINI PRAVA DAS VS RAMASHIS HAZAR, DIRECTOR OF ANIMAL HUSBANDRY AND VETERINARY SERVICES | DEBASIS PANIGRAHI VS | // 0 |
| 183 | D-CONTC/20669/2024 | RAMESH CHANDRA BHATTA VS ASWATHY S., I.A.S. | ADV. VS | // 0 |
| 184 | D-CONTC/20671/2024 | KAILASH CHANDRA SAHU VS ASWATHY S., I.A.S. | ADV. VS | // 0 |
| 185 | D-CONTC/20673/2024 | MAHIMA MOHANTY VS BIJAY AMRUTA KULANGE, I.A.S. | ADV. VS | // 0 |
| 186 | D-CONTC/20680/2024 | DR. PRAKASH CHANDRA PADHY VS ARAVINDA AGRAWAL, COMMNR. CUM SECY., TO GOVT., HE DEPT. | ADV. VS | // 0 |
| 187 | D-CONTC/20695/2024 | EKAMBAR BEHERA VS ANU GARG, I.A.S. | ADV. VS | // 0 |
| 188 | D-CONTC/20699/2024 | ABDUL QUASIM KHAN VS ARABIND AGARWAL, I.A.S. | SHASHI BHUSAN JENA VS | // 0 |
| 189 | D-CONTC/20703/2024 | BIBEKANANDA DASH VS DWISADAS BASAT, C.E.O, ELECTRICAL NESCO, BALASORE | DIBYA CHARAN SWAIN VS | // 0 |
| 190 | D-CONTC/20704/2024 | MADAN MOHAN RATH VS ENFORCEMENT OFFICER, B.M.C., BBSR | ADV. VS | // 0 |
| 191 | D-CRLA/13715/2024 | ROHAN MEHER VS STATE OF ODISHA | DIBYA PRAKASH MISHRA VS | BURLA /270 /2022 0 |
| 192 | D-CRLA/13718/2024 | CHINMAYA SATPATHY VS STATE OF ODISHA | HIMANSHU SEKHAR MISHRA VS | // BIRMAHARAJPUR /135 /2018 0 |
| 193 | D-CRLA/13723/2024 | SIBA RANJAN DAS @ KALIA | BHAGABAN SARANGI | // GOLANTHARA (BERHAMPUR) /50 /2021 |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|---|
| | | VS | VS | () |
| 194 | D-CRLA/13732/2024 | STATE OF ODISHA LALIT HANS | SUSHANTA KUMAR JOSHI | // TUREIKELA /68 /2022 |
| | | VS | VS | () |
| 195 | D-CRLA/13738/2024 | STATE OF ODISHA NABESWAR MEHER | SATYA NARAYAN MISHRA 4 | // JUNAGARH /229 /2015 |
| | | VS | VS | () |
| 196 | D-CRLA/13747/2024 | STATE OF ODISHA BHUBAN MOHAN DASH | DEBABRATA DASH | // VIGILANCE PS (BERHAMPUR) /3 /2005 |
| | | VS | VS | () |
| 197 | D-CRLA/13802/2024 | STATE OF ODISHA SANGRAM SINGH | MANOJ KUMAR PANDA | // NIALI /251 /2019 |
| | | VS | VS | () |
| 198 | D-CRLA/13822/2024 | STATE OF ODISHA MAMA @ DASA MAJHI @ HANSDA | CHINMAYA KUMAR SAHU | // HARICHANDANPUR /156 /2015 |
| | | VS | VS | () |
| 199 | D-CRLA/13826/2024 | STATE OF ODISHA MADHAB CHANDRA ACHARYA | DEEPAK KU SAHOO | // CUTTACK VIGILANCE /6 /2009 |
| | | VS | VS | () |
| 200 | D-CRLA/13837/2024 | STATE OF ODISHA(VIG.) PARIKSHITA SWAIN | NIKUNJA KUMAR ROUT | // PATTAMUNDAI /188 /2020 |
| | | VS | VS | () |
| 201 | D-CRLA/13875/2024 | STATE OF ODISHA SIBARAM SWAIN | SMRUTI RANJAN ROUT | // SURADA /125 /2016 |
| | | VS | VS | () |
| 202 | D-CRLA/13907/2024 | STATE OF ODISHA PURIA @ PURASTAM DEHURI | SAROJ KUMAR DASH | // BALICHANDRAPUR /37 /2021 |
| | | VS | VS | () |
| 203 | D-CRLMA/13731/2024 | STATE OF ODISHA DEBARAJ BEHERA | ADV. | // INFOCITY PS /10 /2018 |
| | | VS | VS | () |
| 204 | D-CRLMA/13744/2024 | STATE OF ODISHA BISWANATH SAHU | ADV. | // AMBABHONA /54 /2013 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------------------------|--|--------------------------|--|
| 205 | D-CRLMA/13795/2024 | STATE OF ODISHA KAPILAS MEHER VS | ADV VS | // MAIDALPUR /25 /2024 () |
| 206 | D-CRLMA/13833/2024 | STATE OF ODISHA PRAVAKAR NAHAKA VS | SUJATA JENA VS | // NALCO /145 /2016 () |
| 207 | D-CRLMC/13696/2024 | STATE OF ODISHA PRAFULLA CHANDRA TRIPATHY VS | SARADA PRASAD DASH VS | // KHURDA P.S. /473 /2022 () |
| 208 | D-CRLMC/13698/2024 CRLMC/1730/2024 | STATE OF ODISHA BIBHUPADA PRAVUDAYAL SWAIN VS | APARESH BHOI VS | // BARIPADA TOWN /368 /2023 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(Mayurbhanj CT/0000611/2023 |
| 209 | D-CRLMC/13704/2024 | STATE OF ODISHA BHAGYALAXMI JENA VS | TAPAN KUMAR SWAIN VS | // NIALI /213 /2018 () |
| 210 | D-CRLMC/13708/2024 | STATE OF ODISHA JAYANTA BEHERA VS | TAPAN KUMAR SWAIN VS | // NIALI /133 /2013 () |
| 211 | D-CRLMC/13714/2024 | STATE OF ODISHA NARENDRA DAS VS | BADAL KUMAR BEHERA VS | // KHANTAPADA /61 /2017 () |
| 212 | D-CRLMC/13717/2024 | STATE OF ODISHA RAGHUNATH PANDA VS | ASUTOSH TRIPATHY VS | // CHHENDIPADA /232 /2017 () |
| 213 | D-CRLMC/13720/2024 | STATE OF ODISHA BIJAY KAR@BIJAY KUMAR KAR VS | SOUGAT DASH VS | // BRAHMANITARANG /43 /2012 () |
| 214 | D-CRLMC/13725/2024 | STATE OF ODISHA SUKADEV DEHURY @ BABUL VS | PRIYA RANJAN SINGH VS | // DHENKANAL SADAR /457 /2020 () |
| 215 | D-CRLMC/13730/2024 | STATE OF ODISHA PRAMOD @ ANIL PADHAN VS STATE OF ODISHA | LALIT SAHU VS | // LOISINGHA(BOLANGIR) /44 /2021 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------------|---|
| 216 | D-CRLMC/13733/2024 | PRANAB KISHORE LENKA @ TIPUNU VS STATE OF ODISHA | AJIT KUMAR RAUT VS | BONTH /124 /2023 () // |
| 217 | D-CRLMC/13737/2024 | RAJESH KUMAR MAHARANA VS SWAPANA MAHARANA | AMITAV TRIPATHY VS | //0 () // |
| 218 | D-CRLMC/13740/2024 | BINOD DANDASENA VS STATE OF ODISHA | DURLLABHA RANJAN MISHRA VS | DUNGURIPALI /43 /2018 () // |
| 219 | D-CRLMC/13742/2024 | SATYAJIT PATTNAIK VS STATE OF ODISHA | AMITAV TRIPATHY VS | KHARABEL NAGAR P.S. /197 /2023 () // |
| 220 | D-CRLMC/13748/2024 | SADANANDA MANDAL NAYAK @ NAIK VS STATE OF ODISHA | RAJIB LOCHAN PATTNAIK VS | BISSAMCUTTACK /29 /2015 () // |
| 221 | D-CRLMC/13755/2024 | PURNA CHANDRA PANDA VS STATE OF ODISHA(VIG.) | DEBASNAN DAS VS | BHUBANESWAR VIGILANCE /40 /2013 () // |
| 222 | D-CRLMC/13759/2024 | JOBI GEORGE MATHEW VS STATE OF ODISHA | MOHENDRA KUMAR MOHAPATRO VS | //0 () // |
| 223 | D-CRLMC/13761/2024 | RIYASHT KHAN VS STATE OF ODISHA | AJAYA KUMAR PRADHAN VS | //0 () // |
| 224 | D-CRLMC/13763/2024 | SARAT CHANDRA PANDA VS DIRECTOR, ENFORCEMENT DIRECTORATE | SUDEEP KUMAR SARANGI VS | BHUBANESWAR VIGILANCE /11 /2017 () // |
| 225 | D-CRLMC/13767/2024 | TULU PRDHAN VS STATE OF ODISHA | LAMBODOR ACHARI VS | ASKA /110 /2015 () // |
| 226 | D-CRLMC/13769/2024 | BIJAYA KUMAR PRADHAN VS STATE OF ODISHA | GOPINATH MISHRA VS | JEYPURE TOWN /24 /2005 () // |
| 227 | D-CRLMC/13773/2024 | JANA JIBANA SENAPATI @ JANA JEEVAN SENAPATI @ JIBAN JYOTI SENAPATI | MRUTYUNJAY MOHANTY | //0 |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|---------------------------------------|
| | | VS | VS | () |
| 228 | D-CRLMC/13774/2024 | STATE OF ODISHA MAHESWAR SATAPATHY | SATYABRATA MOHANTY | // CUTTACK VIGILANCE /58 /2009 |
| | | VS | VS | () |
| 229 | D-CRLMC/13776/2024 | STATE OF ODISHA(VIG.) DILLIP PRADHAN | CHIRANJAYA MOHANTY | // / /0 |
| | | VS | VS | () |
| 230 | D-CRLMC/13781/2024 | STATE OF ODISHA GANESWAR SAMAL | ARIJEET MISHRA | // / /0 |
| | | VS | VS | () |
| 231 | D-CRLMC/13785/2024 | STATE OF ODISHA SANJUKTA HAZARA | ARIJEET MISHRA | // / /0 |
| | | VS | VS | () |
| 232 | D-CRLMC/13789/2024 | STATE OF ODISHA KAUSHALYA DAS | SURYAKANTA DASH | // KHANTAPADA /263 /2014 |
| | | VS | VS | () |
| 233 | D-CRLMC/13806/2024 | STATE OF ODISHA NILAMANI PARIDA | SANGRAM KESHARI ROUT | // / /0 |
| | | VS | VS | () |
| 234 | D-CRLMC/13810/2024 | STATE OF ODISHA DEBA @ DEBARAJ PRADHAN | BISWAJIT MOHANTY | // KISHORENAGAR (ANUGUL) /14 /2013 |
| | | VS | VS | () |
| 235 | D-CRLMC/13813/2024 | STATE OF ODISHA TAPAN MALLIK @ TAPU MALLIK @ SUBRAT MALLIK | AMULYA RATNA PANDA | // MANGALPUR /491 /2021 |
| | | VS | VS | () |
| 236 | D-CRLMC/13814/2024 | STATE OF ODISHA RAMAKANTA JENA | MANAS RANJAN DASH | // BHADRAK RURAL /314 /2019 |
| | | VS | VS | () |
| 237 | D-CRLMC/13825/2024 | STATE OF ODISHA DINA NATH PASSARY | AMIT PATNAIK | // / /0 |
| | | VS | VS | () |
| 238 | D-CRLMC/13829/2024 | UNION OF INDIA LALIT MOHAN BAG | MAHENDRA KUMAR MOHAPATRA | // KORAPUT VIGILANCE /8 /2015 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|---------------------------------------|---|---------------------------------|--|
| 239 | D-CRLMC/13839/2024 | STATE OF ODISHA(VIG.) PRATAP KUMAR HARICHANDAN VS | AKSHAYA KUMAR SUBUDHI VS | // KHURDA ROAD G.R.P.S. /38 /2010 () |
| 240 | D-CRLMC/13856/2024 | STATE OF ODISHA RAKESH CHHATRAI VS | KULDEEP MOHANTY VS | // SECTOR-3 /131 /2015 () |
| 241 | D-CRLMC/13859/2024 | STATE OF ODISHA SUBASH DALAI VS | SUSANTA KUMAR BARAL VS | // KUDANAGARI /341 /2023 () |
| 242 | D-CRLMC/13861/2024 CRLMC/1735/2024 | STATE OF ODISHA BINAYAK SENAPATI VS | BIDYALOK MOHAPATRA VS | // PARADEEP MODEL /122 /2024 () |
| 243 | D-CRLMC/13862/2024 | STATE OF ODISHA RASHMIKANTA BEHERA VS | SATYAJEET ROUT VS | // AUL /67 /2015 () |
| 244 | D-CRLMC/13877/2024 | STATE OF ODISHA DATTATREYA MISHRA VS | SAROJ KUMAR PADHY VS | // CYBER CRIME AND ECONOMIC OFFENCE /16 /2024 () |
| 245 | D-CRLMC/13883/2024 | STATE OF ODISHA SHYAM KUMAR AGRAWAL VS | SOUMYA RANJAN MOHANTY VS | // KHARIAR /118 /2021 () |
| 246 | D-CRLMC/13886/2024 | STATE OF ODISHA SANATAN JENA VS | GOURI MOHAN RATH VS | // / /0 () |
| 247 | D-CRLMC/13889/2024 | STATE OF ODISHA ARUN KUMBHAR VS | TANMAYA KUMAR MOHANTY VS | // BOUDH /223 /2013 () |
| 248 | D-CRLMP/13716/2024 | STATE OF ODISHA R.DAMAYANTI REDDY VS | SOUBHAGYA KUMAR DASH VS | // / /0 () |
| 249 | D-CRLMP/13827/2024 | STATE OF ODISHA SASMITA SAHOO @ SASMITA SAHOO VS STATE OF ODISHA | BIJAYA KUMAR DASH VS | // / /0 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|-----------------------------|---------------------------------------|
| 250 | D-CRLMP/13843/2024 | NABAKISHORE BEHERA VS STATE OF ODISHA | SUSANTA KUMAR BARAL VS | //0 0 // |
| 251 | D-CRLMP/13845/2024 | SANDHYA RANI SAMAL VS STATE OF ODISHA | NIHAR RANJAN OJHA VS | //0 0 // |
| 252 | D-CRLMP/13869/2024 | MANJULATA DAS VS STATE OF ODISHA | TANMAYA KUMAR MOHANTY VS | //0 0 // |
| 253 | D-CRLREV/13734/2024 | BABU @ UMAKANTA DAS @ RAMESH DAS VS STATE OF ODISHA | TANMAYA KUMAR MOHANTY VS | KHANDAGIRI P.S. /341 /2016 0 // |
| 254 | D-CRLREV/13762/2024 | SUBASH CHANDRA BHOI VS BIPIN BIHARI MALLICK | NIRANJAN LENKA VS | NAIKANI-DIHI /65 /2002 0 // |
| 255 | D-CRLREV/13860/2024 | MANASA BEHERA VS STATE OF ODISHA | PADMA CHARAN PATNAIK VS | //0 0 // |
| 256 | D-CRLREV/13892/2024 | RADHA SHYAM NANDA VS STATE OF ODISHA | SIDHARTH PRASAD DAS VS | //0 0 // |
| 257 | D-CRLREV/13908/2024 | PARESH KUMAR BARIK VS JHUNUBALA MALLICK | BIBEKANANDA MAHAPATRA VS | //0 0 // |
| 258 | D-CRLREV/13909/2024 | PABAN SWAMI VS STATE OF ODISHA | KISHORE KUMAR MISHRA VS | SEA BEACH /59 /2023 0 // |
| 259 | D-FAO/20516/2024 | SUDARSAN BARIK VS NARAYAN PARASAD BARIK | GOPINATH MISHRA VS | //0 0 // |
| 260 | D-FAO/20561/2024 | HRUSIKESH PRUSTY VS UNION OF INDIA | DHANANJAYA MUND VS | //0 0 // |
| 261 | D-FAO/20572/2024 | JANARDAN PALEI | BIRANCHI NARAYAN RATH | // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 262 | D-FAO/20579/2024 | PRAFULLA KU PRADHAN R.M, M/S. ORIENTAL INSURANCE CO. L.T.D. | SOMNATH ROY | // |
| | | VS | VS | 0 |
| 263 | D-FAO/20677/2024 | NITYANANDA PRADHAN NIRMAL KUMAR JENA | SATYAJIT SAMAL | // |
| | | VS | VS | 0 |
| 264 | D-GCRLA/13904/2024 | STATE OF ODISHA STATE OF ODISHA | A.G.A | G.UDAYAGIRI/16/2010 |
| | | VS | VS | 0 |
| 265 | D-MACA/20406/2024 | ANANDA MOHAN @ MINJU PRADHAN MANASI NISHANK | PRADEEP KUMAR MISHRA | // |
| | | VS | VS | 0 |
| 266 | D-MACA/20565/2024 | ALEKHA BEHERA KETAKI KHANDA | DHANANJAYA MUND | // |
| | | VS | VS | 0 |
| 267 | D-MACA/20569/2024 | MOHAN CHANDRA DASH THE D.M., THE NEW INDIA ASSURANCE CO.LTD., BALASORE | BIJOY DASMOHAPATRA | // |
| | | VS | VS | 0 |
| 268 | D-MACA/20623/2024 | MANAMANI TUDU SUNDEEPTA @ SANDEEPTA KUMAR MOHANTY | KAPILA CHARAN NAYAK | // |
| | | VS | VS | 0 |
| 269 | D-MATA/20435/2024 | SHAKTI MALL RAKESH PANDA | TAPASWINI SINHA | // |
| | | VS | VS | 0 |
| 270 | D-MATA/20455/2024 | CHINMAYEE PRIYADARSHINI RASHMI RANI PATRA | BANSHIDHAR SATAPATHY | // |
| | | VS | VS | 0 |
| 271 | D-MATA/20467/2024 | DEBASIS PATRA PUSPANJALI RANA @ MAHAPATRA | BIJAYA KUMAR PARIDA 2 | // |
| | | VS | VS | 0 |
| 272 | D-MATA/20509/2024 | DAMODAR MAHAPATRA L.SMITA | AUROBINDA PATANAIAK | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|-----------------------------|--------------------------|
| 273 | D-MATA/20682/2024 | MAMDI RAJU MAHENDRA KUMAR OJHA VS | BIBEKANANDA MAHAPATRA VS | // // 0 |
| 274 | D-RPFAM/20578/2024 | MAMATA OJHA ABHILASH MISHRA VS | PRATYUSHA NAIDU VS | // // 0 |
| 275 | D-RPFAM/20598/2024 | DEEPANJALI PANIGRAHI GANGADHAR NAIK VS | MANOJ KUMAR PANDA VS | // // 0 |
| 276 | D-RPFAM/20601/2024 | LAXMIPRIYA BEHERA PRADEEP BEHERA VS | PRADEEP KUMAR NATH VS | // // 0 |
| 277 | D-RSA/20432/2024 | NITU BEHERA PURNA CHANDRA SAHOO VS | K.C.RAJGURU MOHAPATRA VS | // // 0 |
| 278 | D-RSA/20675/2024 | UDHAB BEHERA TANMAYA DAS VS | BIBEKANANDA BHUYAN VS | // // 0 |
| 279 | D-RVWPET/20452/2024 | PRADEEP KUMAR NAYAK SK.MUSTAQUIM VS | MAHESWAR MOHANTY VS | // // 0 |
| 280 | D-RVWPET/20556/2024 | MAKSUD ALI KHAN BIBHUTIBHUSAN MOHAPATRA VS | ADV VS | // // 0 |
| 281 | D-TRP(C)/20411/2024 | UNION OF INDIA SASMITA ROUT VS | NARESH CHANDRA JENA VS | // // 0 |
| 282 | D-TRP(C)/20530/2024 | ASUTOSH SWAIN SIKHA KUMARI VS | ARIJEET MISHRA VS | // // 0 |
| 283 | D-TRP(C)/20535/2024 | AKASH TODI SANTOSHINI KHANDEI VS | BIBEKANANDA BHUYAN VS | // // 0 |
| | | RANKANTHA KHANDEI | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|----------------------------------|-----------------------------|
| 284 | D-TRP(C)/20562/2024 | MAMATA SAHOO VS ASWINI KUMAR SAHOO | SOMJEET DAS VS | // 0 // |
| 285 | D-TRPCRL/13842/2024 | SATYA NARAYAN MAHAPATRA VS STATE OF ODISHA | NITYANANDA MOHAPATRA VS | TUSRA /151 /2009 0 // |
| 286 | D-WA/20478/2024 | M/S DEVI MEDICAL STORE VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 287 | D-WA/20519/2024 | STATE OF ODISHA VS RAKA DAS | ABHAYA KUMAR SHARMA,A.G.A VS | // 0 // |
| 288 | D-WA/20541/2024 | M/S.MANGALA MEDICAL STORE VS STATE OF ODISHA | SIDHESWAR MALLIK VS | // 0 // |
| 289 | D-WA/20558/2024 | STATE OF ODISHA VS BHIKARI CHARAN SWAIN | SARAJA KANTA SAMAL,A.G.A VS | // 0 // |
| 290 | D-WA/20559/2024 | STATE OF ODISHA VS BANAJA MANJARI NAYAK | SAROJA KANTA SAMAL,A.G.A VS | // 0 // |
| 291 | D-WA/20576/2024 | PRADEEP SAVADIA VS INSURANCE OMBUDSMAN | AVIJIT PAL VS | // 0 // |
| 292 | D-WA/20584/2024 | STATE OF ODISHA VS NARAHARI MALLICK | RAJANI BHUSAN MISHRA,A.G.A VS | // 0 // |
| 293 | D-WA/20604/2024 | M/S.HAPPY MEDICAL HALL DAY AND NIGHT MEDICINE STORE VS STATE OF ODISHA | PRASANNA KUMAR PANDA VS | // 0 // |
| 294 | D-WA/20620/2024 | STATE OF ODISHA VS DHUSASAN OJHA | SAROJA KANTA SAMAL,A.G.A VS | // 0 // |
| 295 | D-WA/20647/2024 | M/S.KALINGA MEDICINE STORE | PRASANNA KUMAR PANDA | // |

ORISSA HIGH COURT**FILING REPORT AS ON :06/05/2024**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------------|--------------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 296 | D-WA/20683/2024 | GEETIKA MOHANTY | SIDHESWAR MALLIK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 297 | D-WA/20689/2024 | PREMANANDA SAHOO | SIDHESWAR MALLIK | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 298 | D-WA/20694/2024 | M/S.SR MEDICAL STORE,KALAHANDI | SIDHESWAR MALLIK | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 299 | D-WP(C)/20395/2024 | PANKAJ MOHAN BEHERA | SITANSU MOHAN SINGH | // |
| | WP(C)/11566/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 300 | D-WP(C)/20396/2024 | SANJAYA KETAN NAYAK | SITANSU MOHAN SINGH | // |
| | WP(C)/11563/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 301 | D-WP(C)/20397/2024 | NUPUN KUMAR RAO | SITANSU MOHAN SINGH | // |
| | WP(C)/11562/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 302 | D-WP(C)/20398/2024 | GAGAN BIHARI SATAPATHY | PRADIPTA KUMAR PATTANAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 303 | D-WP(C)/20399/2024 | TIKUNU SAHU | PRADIPTA KUMAR PATTANAYAK | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 304 | D-WP(C)/20401/2024 | HEMANT KUMAR PRADHAN | RAMA KRISHNA BISOI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 305 | D-WP(C)/20405/2024 | M/S. BHARAT CONSTRUCTIONS | ITISHREE TRIPATHY | // |
| | | VS | VS | 0 |
| | | UNION OF INDIA | | // |
| 306 | D-WP(C)/20408/2024 | PURNA CHANDRA PRUSTY | RAMA KRISHNA BISOI | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------------|---|---------------------------------|---------------------------------|
| | | STATE OF ODISHA | | // |
| 307 | D-WP(C)/20410/2024 | BHIM SEN KANHAR | MANAS PATI | // |
| | WP(C)/11582/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 308 | D-WP(C)/20413/2024 | ANGADA BHATI | BRAJA KISHOR PANDA | // |
| | WP(C)/11532/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 309 | D-WP(C)/20414/2024 | PRAVAKAR BISWAL | MANAS PATI | // |
| | WP(C)/11571/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 310 | D-WP(C)/20415/2024 | SARBESWAR NAYAK | MANAS PATI | // |
| | WP(C)/11584/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 311 | D-WP(C)/20416/2024 | SATYA SHIVA SASWAT | SAUMYA RANJAN MISHRA | // |
| | WP(C)/11530/2024 | VS | VS | 0 |
| | | NIRODNALINI KAR | | // |
| 312 | D-WP(C)/20417/2024 | DAINI @ D.BANGARI PATRA | ASHOK KUMAR DAS | // |
| | | VS | VS | 0 |
| | | ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION , BERHAMPUR | | // |
| 313 | D-WP(C)/20418/2024 | DAINI @ D.BANGARI PATRA | ASHOK KUMAR DAS | // |
| | | VS | VS | 0 |
| | | ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION , BERHAMPUR | | // |
| 314 | D-WP(C)/20419/2024 | SADASIBA MOHANTA | MANAS PATI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 315 | D-WP(C)/20420/2024 | NIRANJAN PANDA | ASHOK KUMAR DAS | // |
| | | VS | VS | 0 |
| | | ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION , BERHAMPUR | | // |
| 316 | D-WP(C)/20421/2024 | BADAN CHANDRA MOHANTA | MANAS PATI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 317 | D-WP(C)/20423/2024 | NIRANJAN PANDA | ASHOK KUMAR DAS | // |
| | | VS | VS | 0 |
| | | ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION , BERHAMPUR | | // |

ORISSA HIGH COURT**FILING REPORT AS ON :06/05/2024**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--|---|---------------------------------|---------------------------------|
| 318 | D-WP(C)/20424/2024 | MANORANJAN PAKAL VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 319 | D-WP(C)/20425/2024 | EPARI @ E.BABU PATRA VS ADDL. COMMNR. OF SURVEY, SETTLEMENT AND CONSOLIDATION , BERHAMPUR | ASHOK KUMAR DAS VS | // 0 // |
| 320 | D-WP(C)/20426/2024 | RADHA KRUSHNA KHILAR VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 321 | D-WP(C)/20427/2024 | JAYANTA KUMAR NAIK VS STATE OF ODISHA | MANAS PATI VS | // 0 // |
| 322 | D-WP(C)/20428/2024 WP(C)/11509/2024 | SUBHADRA KUMARI PATEL VS HINDUSTAN PETROLEUM CORPORATION LTD. | TAPAN JYOTI PANI VS | // 0 // |
| 323 | D-WP(C)/20430/2024 | NILAKANTHA NAYAK VS ADDITIONAL CHIEF SECY TO GOVT. OF ODISHA, BBSR | LALATENDU SAMAL VS | // 0 // |
| 324 | D-WP(C)/20431/2024 | DAMUNI MAJHI VS CHIEF ACCOUNTANT GENERAL(A AND E) ODISHA | NEELAKANTHA PANDA VS | // 0 // |
| 325 | D-WP(C)/20433/2024 WP(C)/11514/2024 | SATYAM TIWARI VS SAMBALPUR UNIVERSITY, SAMBALPUR | PRAVASH CHANDRA JENA VS | // 0 // |
| 326 | D-WP(C)/20434/2024 | GOVERNING BODY OF MAHARSHI COLLEGE OF NATURAL LAW, BBSR VS JANAKI GHADEI | PAMI RATH VS | // 0 // |
| 327 | D-WP(C)/20437/2024 | MANAS RANJAN DASH VS STATE OF ODISHA | DR. BINODA KUMAR MISHRA VS | // 0 // |
| 328 | D-WP(C)/20439/2024 | NATABAR MAHARANA VS STATE OF ODISHA | DR. BINODA KUMAR MISHRA VS | // 0 // |
| 329 | D-WP(C)/20441/2024 | SAROJ KUMAR SAHOO | DR. BINODA KUMAR MISHRA | // |

ORISSA HIGH COURT**FILING REPORT AS ON :06/05/2024**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------------|---|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 330 | D-WP(C)/20442/2024 | BYOMAKESH ROUT | DR. BINODA KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 331 | D-WP(C)/20443/2024 | MANAS RANJAN SENAPATI | DR. BINODA KUMAR MISHRA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 332 | D-WP(C)/20444/2024 | DR. SANTOSH KUMAR JENA | GYANA RANJAN SETHI | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 333 | D-WP(C)/20445/2024 | STAR HEALTH AND ALLIED INSURANCE CO.LTD, BBSR | UMESH KUMAR LENKA | // |
| | | VS | VS | 0 |
| | | DEBENDRA KUMAR DASH | | // |
| 334 | D-WP(C)/20446/2024 | SUSRI NIBEDITA BEBORTA | ASHUTOSH MOHANTA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 335 | D-WP(C)/20448/2024 | SHIVA PRASAD SAMAL | PRASANTA KUMAR MISHRA | // |
| | WP(C)/11513/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 336 | D-WP(C)/20450/2024 | TIRTHI PATNAIK | LALATENDU SAMANTARAY | // |
| | WP(C)/11516/2024 | VS | VS | 0 |
| | | ROURKELA DEVELOPMENT AUTHORITY(RDA) | | // |
| 337 | D-WP(C)/20451/2024 | NARAYAN PRASAD MISHRA | SIBAPRASAD PATI | // |
| | WP(C)/11511/2024 | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 338 | D-WP(C)/20454/2024 | M/S. ABHISEK SINGH SAMANT | MADHAB LAL AGARWAL | // |
| | | VS | VS | 0 |
| | | CHIEF COMMISSIONER OF CT AND GST, CUTTACK | | // |
| 339 | D-WP(C)/20456/2024 | JYOTISH BARIK | BANSHIDHAR SATAPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 340 | D-WP(C)/20457/2024 | SASMITA RANI SATAPATHY | BANSHIDHAR SATAPATHY | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--|--|----------------------------------|--------------------------|
| 341 | D-WP(C)/20458/2024 | AJIT KUMAR DAS MADHUSMITA SWAIN VS STATE OF ODISHA | ADAM ALI KHAN VS | // // 0 // |
| 342 | D-WP(C)/20460/2024 | SURENDRA DAS VS STATE OF ODISHA | JUDHISTHIR SAHOO VS | // 0 // |
| 343 | D-WP(C)/20461/2024 | BHAGABAN MOHANTY VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 344 | D-WP(C)/20462/2024 | KIRANBALA MISHRA VS STATE OF ODISHA | PRAVAT KUMAR PANDA VS | // 0 // |
| 345 | D-WP(C)/20463/2024 | BHAGABAN SWAIN VS STATE OF ODISHA | SATYA RANJAN PATI VS | // 0 // |
| 346 | D-WP(C)/20464/2024 | ARUNA KUMAR PATNAIK VS STATE OF ODISHA | PRAVAT KUMAR PANDA VS | // 0 // |
| 347 | D-WP(C)/20465/2024 WP(C)/11522/2024 | M/S MIHIR KUMAR RAUT, GANJAM VS THE CHIEF COMMISSIONER CT AND GST, CUTTACK | GOURAV KUMAR ROY CHOUDHURY VS | // 0 // |
| 348 | D-WP(C)/20466/2024 | DEBAKALYAN PANDA VS STATE OF ODISHA | PRAVAT KUMAR PANDA VS | // 0 // |
| 349 | D-WP(C)/20468/2024 | BHARATI DASH VS STATE OF ODISHA | PRAVAT KUMAR PANDA VS | // 0 // |
| 350 | D-WP(C)/20470/2024 | PRAMOD KUMAR BEHERA VS STATE OF ODISHA | PRAVAT KUMAR PANDA VS | // 0 // |
| 351 | D-WP(C)/20471/2024 WP(C)/11586/2024 | MOHAN KUMAR JHUNJHUNWALA VS STATE OF ODISHA | PRASANTA KUMAR NANDA VS | // 0 // |

ORISSA HIGH COURT**FILING REPORT AS ON :06/05/2024**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------------|---|---------------------------------|---------------------------------|
| 352 | D-WP(C)/20473/2024 | KSHIROD KUMAR BEHERA VS STATE OF ODISHA | PRAVAT KUMAR PANDA VS | // 0 // |
| 353 | D-WP(C)/20474/2024 | RATNAKAR PARIDA VS STATE OF ODISHA | PRAVAT KUMAR PANDA VS | // 0 // |
| 354 | D-WP(C)/20476/2024 | M/S. GET HEAVEN HOMES (P) LTD., BBSR VS THE SECY., ODISHA REAL ESTATE APPELLATE TRIBUNAL , BBSR | TIGMANSHU PATNAIK VS | // 0 // |
| 355 | D-WP(C)/20477/2024 | PARITOSH DASH VS STATE OF ODISHA | NRUSINGH CH. ROUT VS | // 0 // |
| 356 | D-WP(C)/20479/2024 | DR.MANMATH KUMAR BEHERA VS STATE OF ODISHA | BHARAT JALLI VS | // 0 // |
| 357 | D-WP(C)/20481/2024 | PARBATI SAHU VS THE GENERAL MANAGER(PERSONNEL)/HR N.T.P.C./T.T.P.S., TALCHER THERMAL | SOUMYA MISHRA VS | // 0 // |
| 358 | D-WP(C)/20483/2024 | DIGAMBAR KANHAR VS STATE OF ODISHA | SATYAJIT BEHERA VS | // 0 // |
| 359 | D-WP(C)/20485/2024 | SWETALINA DAS VS STATE OF ODISHA | NIHAL RATH VS | // 0 // |
| 360 | D-WP(C)/20488/2024 | SUKDEV SARKAR VS STATE OF ODISHA | LALATENDU KANUNGO VS | // 0 // |
| 361 | D-WP(C)/20490/2024 | ANJALI MAJHI VS STATE OF ODISHA | NIHAL RATH VS | // 0 // |
| 362 | D-WP(C)/20492/2024 | KARAN RAJ VS FOOD CORPORATION OF INDIA,NEW DELHI | ACHYUTANANDA ROUTRAY VS | // 0 // |
| 363 | D-WP(C)/20493/2024 | RATIKANTA MOHANTA | SARATHI JYOTI MOHANTY | // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------------|--|---------------------------------|---------------------------------|
| | WP(C)/11579/2024 | VS STATE OF ODISHA | VS | 0 // |
| 364 | D-WP(C)/20496/2024 | MAKARDHWAJ PUTEL VS STATE OF ODISHA | KHAGESWAR BEHERA VS | // 0 // |
| 365 | D-WP(C)/20497/2024 | PRAMOD PRUSTY VS GOVT. OF INDIA | KHAGESWAR BEHERA VS | // 0 // |
| 366 | D-WP(C)/20500/2024 | SARASWATI SISHU BIDYA MANDIR, JAJPUR VS STATE OF ODISHA | SUBASH CH PANI VS | // 0 // |
| 367 | D-WP(C)/20503/2024 | HANDA TANTY VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | // 0 // |
| 368 | D-WP(C)/20506/2024 | ABDUL BARI VS STATE OF ODISHA | JYOTIRMAY GUPTA VS | // 0 // |
| 369 | D-WP(C)/20514/2024 | JAI BAJRANGBALI INFRA VS STATE OF ODISHA | PRABODHA CHANDRA NAYAK VS | // 0 // |
| 370 | D-WP(C)/20515/2024 | LAXMIDHAR PADHI VS STATE OF ODISHA | PRABODHA CHANDRA NAYAK VS | // 0 // |
| 371 | D-WP(C)/20517/2024 | LAXMIDHAR PADHI VS STATE OF ODISHA | PRABODHA CHANDRA NAYAK VS | // 0 // |
| 372 | D-WP(C)/20520/2024 | GOBINDAPUR PACS LTD, GOBINDAPUR, KENDRAPARA VS STATE OF ODISHA | SAIBRATA RATH VS | // 0 // |
| 373 | D-WP(C)/20521/2024 | PUVVALA NAGESWAR RAO VS STATE OF ODISHA | DEEPALI MAHAPATRA VS | // 0 // |
| 374 | D-WP(C)/20522/2024 | DEBASISH KUMAR MISHRA VS | SUKANTA KUMAR DALAI VS | // 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|-----------------------------------|--------------------------|
| 375 | D-WP(C)/20523/2024 | STATE OF ODISHA NIRAJA DORA VS | ANAM CHARAN PANDA VS | // // 0 |
| 376 | D-WP(C)/20524/2024 | STATE OF ODISHA JOGESWAR MOHANTY VS | BHABANI SANKAR TRIPATHY (1) VS | // // 0 |
| 377 | D-WP(C)/20525/2024 | STATE OF ODISHA MANAS RANJAN PRUSTY VS | BHABANI SANKAR TRIPATHY (1) VS | // // 0 |
| 378 | D-WP(C)/20526/2024 | STATE OF ODISHA SURATHA PRADHAN VS | RAMDAS ACHARY VS | // // 0 |
| 379 | D-WP(C)/20528/2024 | STATE OF ODISHA SANTANU KUMAR SWAIN VS | RAMDAS ACHARY VS | // // 0 |
| 380 | D-WP(C)/20529/2024 | STATE OF ODISHA SRADHANJALI SWAIN VS | SURESH KUMAR JENA VS | // // 0 |
| 381 | D-WP(C)/20531/2024 | CHAIRMAN, STA ORISSA DR. MONALI MADHUSMITA VS | RAMDAS ACHARY VS | // // 0 |
| 382 | D-WP(C)/20533/2024 | STATE OF ODISHA SRADHANJALI SWAIN VS | SURESH KUMAR JENA VS | // // 0 |
| 383 | D-WP(C)/20534/2024 | CHAIRMAN, STA, CUTTACK SRADHANJALI SWAIN VS | SURESH KUMAR JENA VS | // // 0 |
| 384 | D-WP(C)/20536/2024 | CHAIRMAN, STA, CUTTACK TILATTAMA BHOI VS | JYOTIRANJAN KAR VS | // // 0 |
| 385 | D-WP(C)/20537/2024 | STATE OF ODISHA SRADHANJALI SWAIN VS CHAIRMAN, STA, CUTTACK | SURESH KUMAR JENA VS | // // 0 // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|----------------------------|--------------------------|
| 386 | D-WP(C)/20538/2024 | PRADIPTA KUMAR DAS VS STATE OF ODISHA | SURENDRA KUMAR SAHOO VS | // 0 // |
| 387 | D-WP(C)/20539/2024 | SRADHANJALI SWAIN VS CHAIRMAN, STA, CUTTACK | SURESH KUMAR JENA VS | // 0 // |
| 388 | D-WP(C)/20542/2024 | SRADHANJALI SWAIN VS CHAIRMAN STA, CUTTACK | SURESH KUMAR JENA VS | // 0 // |
| 389 | D-WP(C)/20544/2024 | ARCHANA PRADHAN VS STATE OF ODISHA | UMARANI PANDA VS | // 0 // |
| 390 | D-WP(C)/20545/2024 | JAYANTI NAYAK VS STATE OF ODISHA | UMARANI PANDA VS | // 0 // |
| 391 | D-WP(C)/20547/2024 | DIGBIJAYA BAL VS STATE OF ODISHA | BRAJA MOHAN SARANGI VS | // 0 // |
| 392 | D-WP(C)/20549/2024 | KAMAL TRANSLIFTERS PVT. LTD., KEONJHAR VS STATE OF ODISHA | BRAJA MOHAN SARANGI VS | // 0 // |
| 393 | D-WP(C)/20551/2024 | NIRANJAN PATRO VS STATE OF ODISHA | SATYAJIT SAMAL VS | // 0 // |
| 394 | D-WP(C)/20553/2024 | TAPAS RANJAN MALLICK VS STATE OF ODISHA | GYANESWAR SATPATHY VS | // 0 // |
| 395 | D-WP(C)/20555/2024 | M/S ROYAL INFINITY MULTIVENTURES(P) LTD, TALCHER VS ADDL.COMMISSIONER GST AND CENTRAL EXCISE COMMISSIONERATE, ROURKELA | ASHOK KUMAR MOHANTY VS | // 0 // |
| 396 | D-WP(C)/20557/2024 | SWETA DHRUBA PANIGRAHY VS STATE OF ODISHA | TANMAY MISHRA VS | // 0 // |
| 397 | D-WP(C)/20560/2024 | SUBASH CHANDRA BADATYA | SATYAJIT SAMAL | // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------|--------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 398 | D-WP(C)/20564/2024 | PRASANT KUMAR PANIGRAHI | SATYAJIT SAMAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 399 | D-WP(C)/20566/2024 | JUDHISTHIR SAHU | SATYAJIT SAMAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 400 | D-WP(C)/20567/2024 | LAXMI KANTA BISHOYI | SATYAJIT SAMAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 401 | D-WP(C)/20568/2024 | BIPIN BIHARI PATTANAYAK | SATYAJIT SAMAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 402 | D-WP(C)/20570/2024 | GANESH SWAIN | SATYAJIT SAMAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 403 | D-WP(C)/20571/2024 | T.RAMA RAO | SATYAJIT SAMAL | // |
| | | VS | VS | 0 |
| | | STATE OF ORISSA | | // |
| 404 | D-WP(C)/20573/2024 | GOURI SANKAR TRIPATHY | TANMAY MISHRA | // |
| | | VS | VS | 0 |
| | | THE COLLECTOR AND DISTRICT MAGISTRATE, GANJAM | | // |
| 405 | D-WP(C)/20575/2024 | AJAYA KUMAR SWAIN | PRONOY MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 406 | D-WP(C)/20577/2024 | SURENDRA PRASAD MAHAKUD | DEBASIS ROUT | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 407 | D-WP(C)/20580/2024 | MOCHIRAM MAITY | MOHENDRA KUMAR MOHAPATRO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 408 | D-WP(C)/20581/2024 | DIBAKAR BISWAL | BIJAY KUMAR BEHERA | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------------|--|---------------------------------|---------------------------------|
| 409 | D-WP(C)/20582/2024 | STATE OF ODISHA DIPTIRANI ROUT VS | MANORANJAN PADHI VS | // // 0 |
| 410 | D-WP(C)/20586/2024 | STATE OF ODISHA GAYATRI ROUT VS | MOHENDRA KUMAR MOHAPATRO VS | // // 0 |
| 411 | D-WP(C)/20588/2024 | STATE OF ODISHA SUCHISMITA BARIK VS | PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 412 | D-WP(C)/20589/2024 | STATE OF ODISHA REBATI MOHAN SAHU VS | PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 413 | D-WP(C)/20591/2024 | STATE OF ODISHA NIRANJAN SABAT VS | KRISHNA CHANDRA SAHU VS | // // 0 |
| 414 | D-WP(C)/20593/2024 | STATE OF ODISHA DEEPAK BISWAL VS | RAJENDRA KUMAR DASH VS | // // 0 |
| 415 | D-WP(C)/20594/2024 | STATE OF ODISHA ASHIS PATTNAYAK VS | PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 416 | D-WP(C)/20595/2024 | STATE OF ODISHA SUBHENDU KUMAR MOHANTY VS | PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 417 | D-WP(C)/20596/2024 | STATE OF ODISHA SUSANTA KUMAR DWIVEDI VS | PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 418 | D-WP(C)/20599/2024 | STATE OF ODISHA KRUSHNA PRIYA DAS VS | PRAFULLA KUMAR MOHAPATRA VS | // // 0 |
| 419 | D-WP(C)/20602/2024 | STATE OF ODISHA JYOCHHNA RANI PARIDA VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // // 0 // |

ORISSA HIGH COURT**FILING REPORT AS ON :06/05/2024**

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------------|--|---------------------------------|---------------------------------|
| 420 | D-WP(C)/20603/2024 | PADMANAVA DAS VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 421 | D-WP(C)/20605/2024 | MAHENDRA PATRA VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 422 | D-WP(C)/20608/2024 | ULLASH CHANDRA MOHANTY VS STATE OF ODISHA | PRAFULLA KUMAR MOHAPATRA VS | // 0 // |
| 423 | D-WP(C)/20610/2024 | INDIAN PUBLIC SCHOOL, SAMBALPUR VS STATE OF ODISHA | SUSHANTA KUMAR PRADHAN VS | // 0 // |
| 424 | D-WP(C)/20614/2024 | LAXMIDHAR NAIK VS STATE OF ODISHA | PRAFULLA KUMAR KAR VS | // 0 // |
| 425 | D-WP(C)/20616/2024 | SATYABADI MAHARANA VS STATE OF ODISHA | NIHAL RATH VS | // 0 // |
| 426 | D-WP(C)/20617/2024 | BAISHNAB CHARAN DAS VS STATE OF ODISHA | BIKRAM KESHARI RAJ VS | // 0 // |
| 427 | D-WP(C)/20622/2024 | NIRANJAN MAJHI VS STATE OF ODISHA | NIHAL RATH VS | // 0 // |
| 428 | D-WP(C)/20624/2024 | GOPAL MANNA VS STATE OF ODISHA | SURAJ MOHANTY VS | // 0 // |
| 429 | D-WP(C)/20625/2024 | TAPAS KUMAR BEHERA VS STATE OF ODISHA | KRISHNA CHANDRA SAHU VS | // 0 // |
| 430 | D-WP(C)/20626/2024 | PRAVAKAR PATTANAİK VS STATE OF ODISHA | DEBARANJAN MAHAPATRA VS | // 0 // |
| 431 | D-WP(C)/20630/2024 | PRAVASH BEHERA | AUROBINDA SAHOO | // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------------|---------------------------------|---------------------------------|---------------------------------|
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 432 | D-WP(C)/20631/2024 | SASMITA SAHU | KRISHNA CHANDRA SAHU | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 433 | D-WP(C)/20635/2024 | MOHAMMED TAZZMUL HUSSEN | AUROBINDA SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 434 | D-WP(C)/20637/2024 | YUDHISTHIR PRADHAN | AUROBINDA SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 435 | D-WP(C)/20638/2024 | PRAMOD CHANDRA DAS | NIRANJAN BISWAL | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 436 | D-WP(C)/20641/2024 | PRAMOD KUMAR NAYAK | AUROBINDA SAHOO | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 437 | D-WP(C)/20644/2024 | CHATURBHUJA PARIDA | SUJIT KUMAR ACHARYA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 438 | D-WP(C)/20646/2024 | KEDAR SETHI | RANJIT MOHANTY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 439 | D-WP(C)/20650/2024 | DAMAYANTI MUNDA | PRASANTA KUMAR PANDA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 440 | D-WP(C)/20651/2024 | GOPAL KRISHNA PATNAIK | SUBASH CHANDRA TRIPATHY | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 441 | D-WP(C)/20652/2024 | PRASANT KUMAR SENAPATI | BIJAY KUMAR BEHERA | // |
| | | VS | VS | 0 |
| | | STATE OF ODISHA | | // |
| 442 | D-WP(C)/20653/2024 | ANGUL SUKINDA RAILWAY LTD, BBSR | SUSANTA KUMAR DASH | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|------------------------------|--------------------------|
| 443 | D-WP(C)/20654/2024 | STATE OF ODISHA MUCHIRAM KISKU VS UNION OF INDIA | BHABANI SANKAR DAS VS | // // 0 // |
| 444 | D-WP(C)/20656/2024 | NIRAKAR MALLIK VS STATE OF ODISHA | PRABODHA CHANDRA NAYAK VS | // 0 // |
| 445 | D-WP(C)/20657/2024 | BIKRAM RANA @ BIKRAM KESHARI RANA VS STATE OF ODISHA | AKASH KUMAR PATTAJOSHI VS | // 0 // |
| 446 | D-WP(C)/20658/2024 | ANGUL SUKINDA RAILWAY LTD, BBSR VS STATE OF ODISHA | SUSANTA KUMAR DASH VS | // 0 // |
| 447 | D-WP(C)/20660/2024 | LAKSHYAPATI RANA VS STATE OF ODISHA | AKASH KUMAR PATTAJOSHI VS | // 0 // |
| 448 | D-WP(C)/20661/2024 | PRAVAT NALINI SINGH VS STATE OF ODISHA | RANJAN KUMAR BEHERA VS | // 0 // |
| 449 | D-WP(C)/20664/2024 | URMILA BEHERA VS COLLECTOR, NAYAGARH CUM CHAIRMAN DISTRICT LEVEL BANKERS COMMITTEE, NAYAGARH | NIRANJAN LENKA VS | // 0 // |
| 450 | D-WP(C)/20666/2024 | SOURI RANJAN DAS VS STATE OF ODISHA | SUKANTA KUMAR DALAI VS | // 0 // |
| 451 | D-WP(C)/20667/2024 | LAXMI NARAYAN SATPATHY VS STATE OF ODISHA | SHUBHENDU KUMAR PARIDA VS | // 0 // |
| 452 | D-WP(C)/20670/2024 | SRADHANJALI PADHIARY VS SUBHENDU PADHIARY | SAROJ KUMAR ROUSTRAY VS | // 0 // |
| 453 | D-WP(C)/20672/2024 | HAREKRUSHNA BARIK VS STATE OF ODISHA | AMIYA KUMAR MOHANTY VS | // 0 // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|------------------------------|--------------------------|
| 454 | D-WP(C)/20674/2024 | NIVEDITA MOHAPATRA VS UNION OF INDIA | SMARAJIT PRADHAN VS | // 0 // |
| 455 | D-WP(C)/20676/2024 | RENUBALA MOTHERS NURSING COLLEGE, KHURDA VS STATE OF ODISHA | UMA CHARAN MISHRA VS | // 0 // |
| 456 | D-WP(C)/20678/2024 | INDIRA DASH VS STATE OF ODISHA | SIDHARTH PRASAD DAS VS | // 0 // |
| 457 | D-WP(C)/20679/2024 | ADITYA SHARMA VS STATE OF ODISHA | SASWATI MOHAPATRA VS | // 0 // |
| 458 | D-WP(C)/20681/2024 | NILAKANTHA SABAR VS STATE OF ODISHA | AKASH KUMAR PATTAJOSHI VS | // 0 // |
| 459 | D-WP(C)/20684/2024 | SADHU CHARAN MOHANTY VS STATE OF ODISHA | SUBAS CHANDRA DAS VS | // 0 // |
| 460 | D-WP(C)/20685/2024 | SOMNATH MEHER VS COLLECTOR,KALAHANDI | AKASH KUMAR PATTAJOSHI VS | // 0 // |
| 461 | D-WP(C)/20686/2024 | RENUBALA MOTHERS NURSING COLLEGE, KHURDA VS STATE OF ODISHA | UMA CHARAN MISHRA VS | // 0 // |
| 462 | D-WP(C)/20687/2024 | NIMAIN CHARAN BEHERA VS STATE OF ODISHA | SUBAS CHANDRA DAS VS | // 0 // |
| 463 | D-WP(C)/20690/2024 | BENUDHAR SAHOO VS STATE OF ODISHA | SUBAS CHANDRA DAS VS | // 0 // |
| 464 | D-WP(C)/20691/2024 | SUSHREE SUBHASHREE MAHAPATRA VS SIKSHA O ANUSANDHAN DEEMED TO BE UNIVERITY, BBSR | RAJJEET ROY VS | // 0 // |
| 465 | D-WP(C)/20692/2024 | KAILASH CHANDRA SAHOO | GYANA RANJAN SETHI | // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|--|--------------------------|--------------------------|
| | | VS | VS | 0 |
| 466 | D-WP(C)/20693/2024 | ODISHA INFORMATION COMMISSION, BBSR KANHU CHARAN BEHERA | SUBAS CHANDRA DAS | // |
| | | VS | VS | 0 |
| 467 | D-WP(C)/20696/2024 | STATE OF ODISHA TRILOCHANA BIRA | MUKUND CHANDRA MISHRA | // |
| | | VS | VS | 0 |
| 468 | D-WP(C)/20697/2024 | D.M CUM COLLECTOR KHURDA KAPINDRA RANA | AKASH KUMAR PATTAJOSHI | // |
| | | VS | VS | 0 |
| 469 | D-WP(C)/20698/2024 | STATE OF ODISHA RAJENDRA KUMAR PATRA | BIMBISAR DASH | // |
| | | VS | VS | 0 |
| 470 | D-WP(C)/20700/2024 | STATE OF ODISHA BASISTHA KUMAR PRAHARAJ | HRUDANANDA MOHAPATRA | // |
| | | VS | VS | 0 |
| 471 | D-WP(C)/20701/2024 | STATE OF ODISHA SARAT CHANDRA PRADHAN | AKASH KUMAR PATTAJOSHI | // |
| | | VS | VS | 0 |
| 472 | D-WP(C)/20705/2024 | STATE OF ODISHA JYOTIRMAYA SADANGI | KUNAL KUMAR SWAIN | // |
| | | VS | VS | 0 |
| 473 | D-WP(C)/20706/2024 | STATE OF ODISHA PRAKASH CHANDRA SATPATHY | CHITTA RANJAN PATTNAIK | // |
| | | VS | VS | 0 |
| 474 | D-WP(C)/20707/2024 | COLLECTOR, DHENKANAL RENUBALA MOTHERS NURSING COLLEGE, KHURDA | UMA CHARAN MISHRA | // |
| | | VS | VS | 0 |
| 475 | D-WP(C)/20708/2024 | STATE OF ODISHA JYOTI MAHAKUL @ JOTI SAHU | PRASANTA KUMAR SATAPATHY | // |
| | | VS | VS | 0 |
| 476 | D-WP(C)/20709/2024 | STATE OF ODISHA FAKIR MOHAN DAS | TUSHAR KANTA NAYAK | // |
| | | VS | VS | 0 |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|--------------------|---|--------------------------------|--------------------------|
| 477 | D-WP(C)/20710/2024 | STATE OF ODISHA DAYANIDHI MEHER VS | ABHILASH MISHRA VS | // // 0 |
| 478 | D-WP(C)/20711/2024 | STATE OF ODISHA HARESH KUMAR AGRAWAL VS | SUBHAM AGRAWAL VS | // // 0 |
| 479 | D-WP(C)/20712/2024 | STATE OF ODISHA PRADIPTA KUMAR SAHOO VS | DEBENDRA NATH MISRA VS | // // 0 |
| 480 | D-WP(C)/20713/2024 | STATE OF ODISHA RAMAKANTA BHAISAL VS | SHASHI BHUSAN JENA VS | // // 0 |
| 481 | D-WP(C)/20714/2024 | STATE OF ODISHA M/S. HARAPRIYA PRODUCTIONS, KHURDA VS | ABHILASH MISHRA VS | // // 0 |
| 482 | D-WP(C)/20715/2024 | UNION OF INDIA SALGADIA HAPPY AND HOLY HOME SOCIETY, BHUBANESWAR VS | DR. SIMANCHALLA RANJIT VS | // // 0 |
| 483 | D-WP(C)/20716/2024 | COLLECTOR, CUTTACK PRAHALLAD BEHERA VS | SHASHI BHUSAN JENA VS | // // 0 |
| 484 | D-WP(C)/20717/2024 | STATE OF ODISHA LAMODARKAUDI VS | PRASANTA KUMAR SATAPATHY VS | // // 0 |
| 485 | D-WP(C)/20718/2024 | ODISHA FOREST DEVELOPMENT CORPORATION LTD.KHURDA PRADIP KUMAR JENA VS | TAPAN KUMAR MANDAL VS | // // 0 |
| 486 | D-WP(C)/20719/2024 | STATE OF ODISHA PITTU RAJA REDDY @ P. RAJA REDDY VS | SATYA SUNDAR KANUNGO VS | // // 0 |
| 487 | D-WP(C)/20720/2024 | STATE OF ODISHA MANOJ KUMAR MOHARANA VS | BIJAY PANDA VS | // // 0 |
| | | STATE OF ODISHA | | // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----------|--------------------------|---|---------------------------------|--|
| 488 | D-WP(C)/20721/2024 | RASHMI JAIN VS STATE OF ODISHA | ADITYA NARAYAN DAS VS | // 0 // |
| 489 | D-WP(C)/20722/2024 | M/S MAA TARINI MEDICAL STORE, SAMBALPUR VS STATE OF ODISHA | SOURAV TIBREWAL VS | // 0 // |
| 490 | D-WP(C)/20723/2024 | TARESWAR JENA VS STATE OF ODISHA | TAPAN KUMAR MANDAL VS | // 0 // |
| 491 | D-WP(C)/20724/2024 | PRAKASH CHANDRA SAHOO VS FOOD CORPORATION OF INDIA, NWE DELHI | GOURI MOHAN RATH VS | // 0 // |
| 492 | D-WP(C)/20725/2024 | ANGUL SUKINDA RAILWAY LTD., BBSR VS STATE OF ODISHA | SUSANTA KUMAR DASH VS | // 0 // |
| 493 | D-WP(C)/20726/2024 | M/S AHYUTA NANDA SETHI VS DY. COMMNR. OF STATE TAX, CT AND GST | ITISHREE TRIPATHY VS | // 0 // |
| 494 | D-WP(C)/20727/2024 | M/S SHIV AGRAWAL VS SUPERINTENDENT CGST AND CENTRAL EXCISE ROURKELA CIRCLR SUNDARGARH | ITISHREE TRIPATHY VS | // 0 // |
| 495 | D-WP(C)/20728/2024 | M/S BB MEDICARE PVT. LTD., BBSR, KHORDA VS CT AND GST OFFICER, BBSR II CIRCLE | ITISHREE TRIPATHY VS | // 0 // |
| 496 | D-ABLAPL/13695/2024 | MUNNA SAHOO VS STATE OF ODISHA | PRADEEP KUMAR DAS VS | NAIKANI-DIHI /266 /2023 0 // |
| 497 | D-ABLAPL/13697/2024 | CHITTARANJAN GIRI VS STATE OF ODISHA | SARADA PRASAD DASH VS | KHAIRA /102 /2024 0 // |
| 498 | D-ABLAPL/13699/2024 | CHANDAN PRADHAN VS STATE OF ODISHA | SANJAYA KUMAR PATRI VS | KENDRAPARA SADAR /251 /2024 0 // |
| 499 | D-ABLAPL/13701/2024 | GOPAL NAYAK | SATYASHREE MOHANTY | MANCHESWAR P.S. /157 /2024 |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|--------------------------|------------------------------------|
| | | VS | VS | () |
| 500 | D-ABLAPL/13710/2024 | STATE OF ODISHA HAJARI PRADHAN | RAKESH KUMAR MALLICK | // JAGANNATHA PRASAD /180 /2024 |
| | | VS | VS | () |
| 501 | D-ABLAPL/13712/2024 | STATE OF ODISHA UJJWAL CHANDRA KAR | ARUN KUMAR BEHERA | // BALASORE TOWN /129 /2024 |
| | | VS | VS | () |
| 502 | D-ABLAPL/13724/2024 | STATE OF ODISHA ASHOK MALLA @ LITAN | ADITI HOTA | // PARJANG /14 /2024 |
| | | VS | VS | () |
| 503 | D-ABLAPL/13728/2024 | STATE OF ODISHA ANANTA NAYAK | BIBHU PRASAD DAS | // CHANDANPUR /334 /2021 |
| | | VS | VS | () |
| 504 | D-ABLAPL/13729/2024 | STATE OF ODISHA NANTI RAJA RAO @ N. RAJA RAO | ANUPAM DASH | // CHATRAPUR /318 /2024 |
| | | VS | VS | () |
| 505 | D-ABLAPL/13735/2024 | STATE OF ODISHA BABITA SAHU | KEDAR SANKAR SAHU | // RASOL /1 /2023 |
| | | VS | VS | () |
| 506 | D-ABLAPL/13736/2024 | STATE OF ODISHA CHANDAN @ CHANDAN CHAKRABARTI PADHAN | DURLLABHA RANJAN MISHRA | // BIRMAHARAJPUR /254 /2023 |
| | | VS | VS | () |
| 507 | D-ABLAPL/13745/2024 | STATE OF ODISHA GHUNTA @ MANORANJAN KHILAR | DALIRANI BEHURAY | // SORO /337 /2024 |
| | | VS | VS | () |
| 508 | D-ABLAPL/13746/2024 | STATE OF ODISHA SUKANTA KUMAR BISWAL | MITU KUMAR BISWAL | // KRUSHNA PRASAD /29 /2024 |
| | | VS | VS | () |
| 509 | D-ABLAPL/13749/2024 | STATE OF ODISHA CHANDRAKANTA BEHERA | LAXMIDHAR DASH | // KHAIRA /98 /2024 |
| | | VS | VS | () |
| 510 | D-ABLAPL/13764/2024 | STATE OF ODISHA S.K. IMRAN @ SEK IMRAN | SANDEEP RAJ PANDA | // GHATAGAON /121 /2023 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|---|-----------------------------|--|
| 511 | D-ABLAPL/13768/2024 | STATE OF ODISHA SUSHANTA NAYAK @ SANATAN NAIK VS | SURESH KUMAR JENA VS | // COLLIERY /213 /2022 () |
| 512 | D-ABLAPL/13771/2024 | STATE OF ODISHA SURYAKANTA NAIK VS | SURESH KUMAR JENA VS | // BANARAPAL /118 /2024 () |
| 513 | D-ABLAPL/13775/2024 | STATE OF ODISHA AMIYA KUMAR SAHOO VS | ARIJEET MISHRA VS | // KUAKHIA /193 /2024 () |
| 514 | D-ABLAPL/13778/2024 | STATE OF ODISHA PRAFULA PRADHAN VS | GOPAL KRISHNA NAYAK VS | // JAGANNATHA PRASAD /179 /2024 () |
| 515 | D-ABLAPL/13797/2024 | STATE OF ODISHA RABINDRA SAMAL VS | CHANDRAKANTA NAYAK VS | // KUAKHIA /179 /2024 () |
| 516 | D-ABLAPL/13799/2024 | STATE OF ODISHA RANJAN KUMAR JENA VS | NITYANANDA MOHAPATRA VS | // SIMULIA /110 /2024 () |
| 517 | D-ABLAPL/13800/2024 | STATE OF ODISHA JAYA MALLIK @ JANMEJAYA MALLIK VS | PRANAB RANJAN CHHATOI VS | // BANKI /126 /2024 () |
| 518 | D-ABLAPL/13803/2024 | STATE OF ODISHA BHABANI SANKAR BAL @ BHABANI SHANKAR VS | BIJAY KUMAR BEHERA VS | // AIRPORT /410 /2023 () |
| 519 | D-ABLAPL/13808/2024 | STATE OF ODISHA TIKESWAR MAHANANDA VS | SAROJ KUMAR MISHRA VS | // KANTAMAL /63 /2024 () |
| 520 | D-ABLAPL/13811/2024 | STATE OF ODISHA BANDHAN @ BADRI NARAYAN MOHANTY VS | PRASANT KUMAR BARIK VS | // BHADRAK RURAL /163 /2024 () |
| 521 | D-ABLAPL/13812/2024 | STATE OF ODISHA SANTOSH DAS VS STATE OF ODISHA | PRASANT KUMAR BARIK VS | // SABARANG /55 /2024 () // |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|--------------------------------|---------------------------------------|
| 522 | D-ABLAPL/13815/2024 | RAKESH MOHANTY @ RAJA VS STATE OF ODISHA | RAMDAS ACHARY VS | BALIANTA P.S. /184 /2024 () // |
| 523 | D-ABLAPL/13818/2024 | RAJ NARAYAN BEHERA @ RAJENDRA BEHERA VS STATE OF ODISHA | RAJENDRA KUMAR DASH VS | BHADRAK TOWN /171 /2024 () // |
| 524 | D-ABLAPL/13819/2024 | MAHENDRA PANDA VS STATE OF ODISHA | RAJENDRA KUMAR DASH VS | SIMULIA /121 /2024 () // |
| 525 | D-ABLAPL/13821/2024 | RAJAT CHANDRA PANDA @ RAJAT KUMAR PANDA VS STATE OF ODISHA | SIDDHARTHA PRASAD MISHRA VS | DHARMASALA /308 /2024 () // |
| 526 | D-ABLAPL/13828/2024 | SASIKANTA SAHOO VS STATE OF ODISHA | AMULYA RATNA PANDA VS | DHARMASALA /191 /2019 () // |
| 527 | D-ABLAPL/13831/2024 | RAJENDRA DAS VS STATE OF ODISHA | AMULYA RATNA PANDA VS | BALASORE SADAR /128 /2024 () // |
| 528 | D-ABLAPL/13832/2024 | SUKANTA KISHORE MANSINGH VS STATE OF ODISHA | ABHISIDDHANTA SAHOO VS | RAJKANIKA /213 /2017 () // |
| 529 | D-ABLAPL/13835/2024 | IMTAJ KHAN VS STATE OF ODISHA | BHARAT JALLI VS | BANAPUR P.S. /104 /2024 () // |
| 530 | D-ABLAPL/13838/2024 | RANJIT KARADA @ KARAD @ KADRAKA VS STATE OF ODISHA | S.S.RAY (2) VS | GUDARI /41 /2022 () // |
| 531 | D-ABLAPL/13840/2024 | BABULA NAIK @ KALIA NAIK VS STATE OF ODISHA | ANIRUDHA DAS VS | KANTABANIA PS /16 /2024 () // |
| 532 | D-ABLAPL/13846/2024 | SURENDRA ROUT VS STATE OF ODISHA | ANIRUDHA DAS VS | RAGHUNATHPALI /240 /2024 () // |
| 533 | D-ABLAPL/13847/2024 | ANJANA NAYAK | RAJENDRA NARAYAN ROUT | MAHILA P.S. BUXIBAZAR /71 /2024 |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|-----------------------------------|---------------------------|---------------------------------|
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 534 | D-ABLAPL/13848/2024 | BIKASH SAHOO @ BIKASH KU. SAHOO | ANIRUDHA DAS | DHENKANAL SADAR /445 /2014 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 535 | D-ABLAPL/13851/2024 | KALIA @ SONAM SRIDHAR NAYAK | BHABANI SHANKAR DASPARIDA | BINJHARPUR /255 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 536 | D-ABLAPL/13854/2024 | GOURANGA PRADHAN @ DIPU | MANAS KUMAR CHAND | NIRAKARPUR /79 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 537 | D-ABLAPL/13857/2024 | BIJAY MANDAL @ BIJAY KUMAR MANDAL | PARTHA SARATHI DAS | / /0 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 538 | D-ABLAPL/13864/2024 | JADA NAHAK @ JALDHAR NAHAK | AMIYA RANJAN SWAIN | ANANDAPUR /195 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 539 | D-ABLAPL/13865/2024 | UTKAL KESHARI NAYAK | RAJENDRA NARAYAN ROUT | MAHILA P.S. BUXIBAZAR /71 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 540 | D-ABLAPL/13870/2024 | LALIT SAHU | MANAS KUMAR CHAND | MUDANPUR RAMPUR /163 /2022 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 541 | D-ABLAPL/13871/2024 | MANORANJAN BISWAL | BIKRAM CHANDRA GHADEI | CHANDAKA P.S. /126 /2024 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 542 | D-ABLAPL/13872/2024 | SUVAM SAHOO | ANIRUDHA DAS | DHENKANAL SADAR /592 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 543 | D-ABLAPL/13874/2024 | LALIT SAHU | MANAS KUMAR CHAND | MUDANPUR RAMPUR /125 /2023 |
| | | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 544 | D-ABLAPL/13879/2024 | SHIBA CHARAN NAYAK @ SIBA NAYAK | BIDYALOK MOHAPATRA | ERASAMA /187 /2024 |
| | | VS | VS | () |

ORISSA HIGH COURT

FILING REPORT AS ON :06/05/2024

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/LOWER COURT CASE |
|-----|---------------------|--|---------------------------|--|
| 545 | D-ABLAPL/13880/2024 | STATE OF ODISHA SITARAM KHATUA VS | SATYABRATA PANDA VS | // SONEPUR /122 /2018 () |
| 546 | D-ABLAPL/13881/2024 | STATE OF ODISHA MANAS NAYAK VS | MANAS KUMAR CHAND VS | // NIRAKARPUR /114 /2024 () |
| 547 | D-ABLAPL/13885/2024 | STATE OF ODISHA DHULESWAR BARIK VS | BIDYALOK MOHAPATRA VS | // BALIKUDA /184 /2024 () |
| 548 | D-ABLAPL/13895/2024 | STATE OF ODISHA SURATHA BISWAL VS | PABITRA KUMAR NAYAK VS | // AIR FIELD P.S. /48 /2024 () |
| 549 | D-ABLAPL/13896/2024 | STATE OF ODISHA BABULU NAIK VS | PABITRA KUMAR NAYAK VS | // PARJANG /189 /2024 () |
| 550 | D-ABLAPL/13897/2024 | STATE OF ODISHA MANORANJAN SINGH VS | SUBHRAJIT SAHOO VS | // CUTTACK SADAR /160 /2024 () |
| 551 | D-ABLAPL/13903/2024 | STATE OF ODISHA SUSANTA KUMAR SAHU @ SUSANTA KUMAR SAHOO VS STATE OF ODISHA | DEBASHISH MOHANTY VS | // DIGAPAHANDI /203 /2024 () // |

ORISSA HIGH COURT

MISC CASES FILED on :06/05/2024

| SL. NO. | FILING NO CASE NO | NAME OF PETNR./APPEL NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO IA NO |
|---------|--|---|---|----------------------|
| 1 | D-GCRLA/13904/2024 GCRLA/ / | STATE OF ODISHA MP | A.G.A | 2/2024 |
| 2 | D-WPC(OA)/1798/2017 WPC(OA)/1798/2017 | SURESH KUMAR NAYAK MP | M/S M.PRATAP | 11/2024 |
| 3 | D-GUAP/10/2023 GUAP/10/2023 | SK. ABDUL MAKSUD MP | KARUNAKAR RATH | 11/2024 |
| 4 | D-ARBP/20633/2024 ARBP/ / | M/S. ULASH CHANDRA BISWAL MP | SIDHANT DWIBEDI | 12/2024 |
| 5 | D-ARBP/20688/2024 ARBP/ / | ARSS SIPS(JV), BBSR MP | SIDHANT DWIBEDI | 13/2024 |
| 6 | D-TRPCRL/13842/2024 TRPCRL/ / | SATYA NARAYAN MAHAPATRA MP | NITYANANDA MOHAPATRA | 38/2024 |
| 7 | D-JCRLA/14/2014 JCRLA/14/2014 | RAJU SARKAR MP | MR. ANIMESH MOHANTY | 57/2024 |
| 8 | D-JCRLA/14/2014 JCRLA/14/2014 | RAJU SARKAR MP | MR. ANIMESH MOHANTY | 58/2024 |
| 9 | D-TRP(C)/20530/2024 TRP(C)/ / | SIKHA KUMARI MP | ARIJEET MISHRA | 116/2024 |
| 10 | D-TRP(C)/20535/2024 TRP(C)/ / | SANTOSHINI KHANDEI MP | BIBEKANANDA BHUYAN | 117/2024 |
| 11 | D-TRP(C)/20562/2024 TRP(C)/ / | MAMATA SAHOO MP | SOMJEET DAS | 118/2024 |
| 12 | D-CRLMP/4066/2024 CRLMP/199/2024 | ABDUL TAUFIQUE KHAN MP | SUBHAM SHARMA | 119/2024 |
| 13 | D-RVWPET/20556/2024 RVWPET/ / | BIBHUTIBHUSAN MOHAPATRA MP | ADV | 151/2024 |
| 14 | D-LAA/37/2015 LAA/37/2015 | PRAVAKAR DASH MP | M/S.KISHORE KU.JENA | 170/2024 |
| 15 | D-LAA/113/2018 LAA/113/2018 | HARIDASPUR PARADIP RAILWAY CO.LTDM/S.SATYA SMRUTI MOHANTY MP | | 171/2024 |
| 16 | D-LAA/113/2018 LAA/113/2018 | HARIDASPUR PARADIP RAILWAY CO.LTDM/S.SATYA SMRUTI MOHANTY MP | | 172/2024 |
| 17 | D-LAA/22/2011 LAA/22/2011 | STATE MP | AG,ASC | 173/2024 |
| 18 | D-LAA/22/2011 LAA/22/2011 | STATE MP | AG,ASC | 174/2024 |
| 19 | D-LAA/20265/2024 LAA/ / | DAMODAR GOUD @ LAHAJAL MP | AKASH KUMAR PATTAJOSHI | 175/2024 |
| 20 | D-CMAPL/68/2017 CMAPL/68/2017 | CHANDRA SEKHAR SAHU MP | M/S.SOUMYA.MISHRA | 199/2024 |
| 21 | D-CMAPL/865/2023 CMAPL/865/2023 | SIRAPANI MAHANTA MP | SOUMYA MISHRA | 200/2024 |
| 22 | D-MATA/20435/2024 MATA/ / | RAKESH PANDA MP | TAPASWINI SINHA | 201/2024 |
| 23 | D-CMAPL/19623/2024 CMAPL/ / | GOPINATHA BEHERA MP | ADV | 201/2024 |
| 24 | D-MATA/20435/2024 MATA/ / | RAKESH PANDA MP | TAPASWINI SINHA | 202/2024 |
| 25 | D-MATA/20467/2024 MATA/ / | PUSPANJALI RANA @ MAHAPATRA MP | BIJAYA KUMAR PARIDA 2 | 203/2024 |
| 26 | D-MATA/20467/2024 | PUSPANJALI RANA @ MAHAPATRA | BIJAYA KUMAR PARIDA 2 | |

| | | | | |
|----|--|---|-------------------------|----------|
| | MATA/ / | MP | | 204/2024 |
| 27 | D-RPFAM/413/2023 RPFAM/413/2023 | PRAMOD KUMAR ROUT MP | ASHOK KUMAR BEHERA | 204/2024 |
| 28 | D-RPFAM/18913/2024 RPFAM/ / | NARENDRA KUMAR SAHOO MP | RAJANIKANT PRADHAN | 205/2024 |
| 29 | D-RPFAM/17601/2024 RPFAM/ / | UTTAM KUMAR KAR MP | UDIT NARAYAN JENA | 206/2024 |
| 30 | D-RPFAM/442/2023 RPFAM/442/2023 | BIDHU PRASAD TRIPATHY MP | ARIJEET MISHRA | 207/2024 |
| 31 | D-RPFAM/7860/2024 RPFAM/46/2024 | RASHMI RANJAN PRADHAN MP | MANAS KUMAR CHAND | 208/2024 |
| 32 | D-RPFAM/20598/2024 RPFAM/ / | GANGADHAR NAIK MP | MANOJ KUMAR PANDA | 209/2024 |
| 33 | D-CONTC/12801/2024 CONTC/2483/2024 | KUMUDA CHANDRA PATNAIK MP | | 275/2024 |
| 34 | D-CONTC/5273/2022 CONTC/5273/2022 | JITENDRA KUMAR SAHOO MP | PRASANNA KU.NAYAK 1 | 276/2024 |
| 35 | D-CRLREV/276/2023 CRLREV/276/2023 | ARCHANA PATRA MP | KISHORE KUMAR MISHRA | 397/2024 |
| 36 | D-CRLREV/13406/2024 CRLREV/ / | HAREKRUSHNA BEHERA MP | SUBASH CHANDRA ACHARYA | 398/2024 |
| 37 | D-CRLREV/13734/2024 CRLREV/ / | BABU @ UMAKANTA DAS @ RAMESH DAS MP | SANMAYA KUMAR MOHANTY | 399/2024 |
| 38 | D-CRLREV/13762/2024 CRLREV/ / | SUBASH CHANDRA BHOI MP | NIRANJAN LENKA | 400/2024 |
| 39 | D-CRLREV/13762/2024 CRLREV/ / | SUBASH CHANDRA BHOI MP | NIRANJAN LENKA | 401/2024 |
| 40 | D-CRLREV/13892/2024 CRLREV/ / | RADHA SHYAM NANDA MP | SIDHARTH PRASAD DAS | 402/2024 |
| 41 | D-CRLREV/13908/2024 CRLREV/ / | PARESH KUMAR BARIK MP | BIBEKANANDA MAHAPATRA | 403/2024 |
| 42 | D-CRLREV/13908/2024 CRLREV/ / | PARESH KUMAR BARIK MP | BIBEKANANDA MAHAPATRA | 404/2024 |
| 43 | D-CRLREV/13909/2024 CRLREV/ / | PABAN SWAMI MP | KISHORE KUMAR MISHRA | 405/2024 |
| 44 | D-FAO/15627/2024 FAO/ / | D.M., M/S. ORIENTAL INSURANCE CO.LTD. MP | SOMNATH ROY | 408/2024 |
| 45 | D-FAO/178/2019 FAO/178/2019 | RAMESH CH.GANDHI MP | M/S.JAYDEEP PAL | 409/2024 |
| 46 | D-FAO/20579/2024 FAO/ / | R.M, M/S. ORIENTAL INSURANCE CO. L.T. MP | SOMNATH ROY | 410/2024 |
| 47 | D-FAO/20677/2024 FAO/ / | NIRMAL KUMAR JENA MP | SATYAJIT SAMAL | 411/2024 |
| 48 | D-BLAPL/11744/2024 BLAPL/3798/2024 | ADITYA KUMAR JENA MP | | 489/2024 |
| 49 | D-BLAPL/7291/2024 BLAPL/2278/2024 | BIPIN BEHERA MP | JYOTIRMAYA SAHOO | 490/2024 |
| 50 | D-BLAPL/3502/2024 BLAPL/1180/2024 | SATYAJIT SAHOO @ JATIA MP | JYOTIRMAYA SAHOO | 491/2024 |
| 51 | D-BLAPL/1387/2024 BLAPL/333/2024 | GIRIDHARI MEHER MP | | 492/2024 |
| 52 | D-BLAPL/12166/2024 BLAPL/3945/2024 | ABHAY SAMAL MP | | 493/2024 |
| 53 | D-BLAPL/11159/2024 BLAPL/3763/2024 | ENKATARAO NIRIKI MP | BASUDEV MISHRA | 494/2024 |
| 54 | D-BLAPL/13841/2024 BLAPL/ / | DIPAN SAHU @ DIPANKAR SAHU MP | BIKAS SWAIN | 495/2024 |
| 55 | D-BLAPL/14405/2023 BLAPL/14405/2023 | KARAN CHOUHAN MP | | 496/2024 |
| 56 | D-BLAPL/13852/2024 BLAPL/ / | HAPPY @ DURGA PRASAD SAHOO MP | DEVASHIS PANDA | 497/2024 |
| 57 | D-BLAPL/3589/2023 BLAPL/3589/2023 | SRIKANTA SAHOO MP | PRANAYANEE DASMOHAPATRA | 498/2024 |

| | | | | |
|----|---|--|---------------------------|----------|
| 58 | D-BLAPL/10162/2023 BLAPL/10162/2023 | SILU @ MANIRAM SASMAL MP | | 499/2024 |
| 59 | D-BLAPL/8732/2024 BLAPL/2723/2024 | WASIM MP | SMRUTI RANJAN ROUT | 500/2024 |
| 60 | D-BLAPL/8686/2024 BLAPL/2704/2024 | SAMIM KHAN MP | SMRUTI RANJAN ROUT | 501/2024 |
| 61 | D-BLAPL/13891/2024 BLAPL/ / | R. NAVEEN RAO @ SONU MP | BIGYAN KUMAR SHARMA | 502/2024 |
| 62 | D-CMP/20393/2024 CMP/ / | PAIDISETTY ANIL KUMAR MP | KISHORE KUMAR MISHRA | 536/2024 |
| 63 | D-CMP/20394/2024 CMP/ / | PANKAJINI SWAIN MP | PRAVASHA PUJAREE PARIDA | 537/2024 |
| 64 | D-CMP/20404/2024 CMP/ / | USHARANI SWAIN MP | BIBHUTI BHUSAN MISHRA (2) | 538/2024 |
| 65 | D-CMP/13580/2024 CMP/332/2024 | MANAS KUMAR PATRA MP | SOUMYA MISHRA | 539/2024 |
| 66 | D-CMP/20438/2024 CMP/ / | MOUSIMI @ MOUSUMI SAHU MP | P.K.RATH | 540/2024 |
| 67 | D-CMP/20438/2024 CMP/ / | MOUSIMI @ MOUSUMI SAHU MP | P.K.RATH | 541/2024 |
| 68 | D-CMP/20459/2024 CMP/ / | RITANJAI @ GITANJALI MOHARANA MP | SANDIPANI NAYAK | 542/2024 |
| 69 | D-CMP/747/2023 CMP/747/2023 | BIPIN BIHARI BISWAL MP | DR.NIRANJAN SWAIN | 543/2024 |
| 70 | D-CMP/20475/2024 CMP/ / | SATYANARAYAN SINGH MP | TUSAR KUMAR MISHRA | 544/2024 |
| 71 | D-CMP/20475/2024 CMP/ / | SATYANARAYAN SINGH MP | TUSAR KUMAR MISHRA | 545/2024 |
| 72 | D-CMP/20507/2024 CMP/ / | SUSILA SWAIN MP | DURGA PRASAD JENA | 546/2024 |
| 73 | D-CMP/272/2023 CMP/272/2023 | BASANTA KUMAR DASH MP | DWARIKA PRASAD MOHANTY | 547/2024 |
| 74 | D-CMP/20543/2024 CMP/ / | SRI SRI LAXMINARAYAN JEW,CUTTACK MP | AJIT CH MOHAPATRA | 548/2024 |
| 75 | D-CMP/20543/2024 CMP/ / | SRI SRI LAXMINARAYAN JEW,CUTTACK MP | AJIT CH MOHAPATRA | 549/2024 |
| 76 | D-CMP/20563/2024 CMP/ / | BIMALA DEI MP | PRATYUSHA NAIDU | 550/2024 |
| 77 | D-CMP/20612/2024 CMP/ / | ABEDA BIBI MP | S.C.SAMANTARAY | 551/2024 |
| 78 | D-CMP/20655/2024 CMP/ / | KARTIKA @ KARTIK SUNDARAY MP | BHAKTA BHUSAN BARIK | 552/2024 |
| 79 | D-RSA/20432/2024 RSA/ / | PURNA CHANDRA SAHOO MP | K.C.RAJGURU MOHAPATRA | 552/2024 |
| 80 | D-CMP/625/2023 CMP/625/2023 | Y.ISSWARIAMMA MP | SWARUP KUMAR PATNAIK | 553/2024 |
| 81 | D-RSA/20675/2024 RSA/ / | TANMAYA DAS MP | BIBEKANANDA BHUYAN | 553/2024 |
| 82 | D-CMP/20702/2024 CMP/ / | BINOD MOHANTY MP | JYOTI RANJAN DEO | 554/2024 |
| 83 | D-ABLAPL/11021/2024 ABLAPL/3933/2024 | BUBU @ SUTANU BHUSAN SWAIN MP | | 882/2024 |
| 84 | D-ABLAPL/4646/2024 ABLAPL/1763/2024 | MAHENDRA KUMAR NAYAK MP | | 883/2024 |
| 85 | D-ABLAPL/11339/2024 ABLAPL/4022/2024 | DINABANDHU JENA MP | | 884/2024 |
| 86 | D-ABLAPL/7273/2024 ABLAPL/2795/2024 | RAMA CHANDRA PADHI MP | | 885/2024 |
| 87 | D-ABLAPL/8446/2019 ABLAPL/8446/2019 | BINOD SAHU@BINOD KUMAR SAHU MP | | 886/2024 |
| 88 | D-ABLAPL/10727/2024 ABLAPL/3867/2024 | SWARNALATA SAMANTA MP | | 887/2024 |
| 89 | D-ABLAPL/2890/2023 | SANATAN NAIK | SURESH KUMAR JENA | |

| | | | | |
|-----|---------------------|--|-------------------------|-----------|
| | ABLAPL/2890/2023 | MP | | 888/2024 |
| 90 | D-ABLAPL/4337/2020 | SUDHANSU JENA | | |
| | ABLAPL/4337/2020 | MP | | 889/2024 |
| 91 | D-ABLAPL/10621/2024 | CHANDAN TANDI | | |
| | ABLAPL/3859/2024 | MP | | 890/2024 |
| 92 | D-ABLAPL/9414/2024 | SANDEEP PARIDA @ SANU | | |
| | ABLAPL/3470/2024 | MP | | 891/2024 |
| 93 | D-ABLAPL/5861/2024 | KUNJA BIHARI PRADHAN | | |
| | ABLAPL/2214/2024 | MP | | 892/2024 |
| 94 | D-ABLAPL/7012/2024 | DEBENDRA KAMPA | | |
| | ABLAPL/3119/2024 | MP | | 893/2024 |
| 95 | D-ABLAPL/10638/2024 | SACHALA SAHOO | | |
| | ABLAPL/3861/2024 | MP | | 894/2024 |
| 96 | D-ABLAPL/9764/2024 | DAYANIDHI PALATASINGH | MANAS KUMAR CHAND | |
| | ABLAPL/3532/2024 | MP | | 895/2024 |
| 97 | D-ABLAPL/9771/2024 | BHAGABAT MAJHI | MANAS KUMAR CHAND | |
| | ABLAPL/3477/2024 | MP | | 896/2024 |
| 98 | D-ABLAPL/9782/2024 | SUDHIR KUMAR PRADHAN @ DHIRU @ SUDHIR PRADHAN | MANAS KUMAR CHAND | |
| | ABLAPL/3479/2024 | MP | | 897/2024 |
| 99 | D-MACA/20406/2024 | MANASI NISHANK | PRADEEP KUMAR MISHRA | |
| | MACA/ / | MP | | 973/2024 |
| 100 | D-MACA/19278/2024 | D.M., RELIANCE GENERAL INSURANCE, BBSRAT SATPATHY | | |
| | MACA/ / | MP | | 974/2024 |
| 101 | D-MACA/12599/2024 | D.M., ORIENTAL INSURANCE CO. LTD. | ADAM ALI KHAN | |
| | MACA/ / | MP | | 975/2024 |
| 102 | D-MACA/18140/2024 | D.M, ORIENTAL INSURANCE CO. L.T.D. | G.P.DUTTA | |
| | MACA/ / | MP | | 976/2024 |
| 103 | D-MACA/14662/2024 | SR. D.M, M/S, ORIENTAL INSURANCE CO. GIRIJA PRASAD DUTTA | | |
| | MACA/ / | MP | | 977/2024 |
| 104 | D-MACA/17134/2024 | THE ORIENTAL INSURANCE CO.LTD., BBSRIRIJA PRASAD DUTTA | | |
| | MACA/ / | MP | | 978/2024 |
| 105 | D-MACA/14646/2024 | SR. DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. | GIRIJA PRASAD DUTTA | |
| | MACA/ / | MP | | 979/2024 |
| 106 | D-MACA/20569/2024 | THE D.M., THE NEW INDIA ASSURANCE CO. LTD. BILOD DAS MOHAPATRA | | |
| | MACA/ / | MP | | 980/2024 |
| 107 | D-MACA/20565/2024 | KETAKI KHANDA | DHANANJAYA MUND | |
| | MACA/ / | MP | | 981/2024 |
| 108 | D-MACA/20569/2024 | THE D.M., THE NEW INDIA ASSURANCE CO. LTD. BILOD DAS MOHAPATRA | | |
| | MACA/ / | MP | | 982/2024 |
| 109 | D-CRLA/316/2022 | DEBADATTA SAMAL | ASHOK KUMAR BEHERA | |
| | CRLA/316/2022 | MP | | 1115/2024 |
| 110 | D-CRLA/457/2019 | JALESWAR MALLICK | BIBHUTI BHUSAN MISHRA | |
| | CRLA/457/2019 | MP | | 1116/2024 |
| 111 | D-CRLA/11911/2024 | KIAPHULA MAJHI | DURGA PRASAD S. MALLICK | |
| | CRLA/384/2024 | MP | | 1117/2024 |
| 112 | D-CRLA/13718/2024 | CHINMAYA SATPATHY | HIMANSHU SEKHAR MISHRA | |
| | CRLA/ / | MP | | 1118/2024 |
| 113 | D-CRLA/13718/2024 | CHINMAYA SATPATHY | HIMANSHU SEKHAR MISHRA | |
| | CRLA/ / | MP | | 1119/2024 |
| 114 | D-CRLA/13723/2024 | SIBA RANJAN DAS @ KALIA | BHAGABAN SARANGI | |
| | CRLA/ / | MP | | 1120/2024 |
| 115 | D-CRLA/13723/2024 | SIBA RANJAN DAS @ KALIA | BHAGABAN SARANGI | |
| | CRLA/ / | MP | | 1121/2024 |
| 116 | D-CRLA/13732/2024 | LALIT HANS | SUSHANTA KUMAR JOSHI | |
| | CRLA/ / | MP | | 1122/2024 |
| 117 | D-CRLA/13732/2024 | LALIT HANS | SUSHANTA KUMAR JOSHI | |
| | CRLA/ / | MP | | 1123/2024 |
| 118 | D-CRLA/13738/2024 | NABESWAR MEHER | SATYA NARAYAN MISHRA 4 | |
| | CRLA/ / | MP | | 1124/2024 |
| 119 | D-CRLA/13747/2024 | BHUBAN MOHAN DASH | DEBABRATA DASH | |
| | CRLA/ / | MP | | 1125/2024 |
| 120 | D-CRLA/13747/2024 | BHUBAN MOHAN DASH | DEBABRATA DASH | |
| | CRLA/ / | MP | | 1126/2024 |

| | | | | |
|-----|--------------------------------------|-----------------------------------|---|-----------|
| 121 | D-CRLA/13802/2024 CRLA/ / | SANGRAM SINGH MP | MANOJ KUMAR PANDA | 1127/2024 |
| 122 | D-CRLA/13802/2024 CRLA/ / | SANGRAM SINGH MP | MANOJ KUMAR PANDA | 1128/2024 |
| 123 | D-CRLA/13826/2024 CRLA/ / | MADHAB CHANDRA ACHARYA MP | DEEPAK KU SAHOO | 1129/2024 |
| 124 | D-CRLA/13826/2024 CRLA/ / | MADHAB CHANDRA ACHARYA MP | DEEPAK KU SAHOO | 1130/2024 |
| 125 | D-CRLA/13826/2024 CRLA/ / | MADHAB CHANDRA ACHARYA MP | DEEPAK KU SAHOO | 1131/2024 |
| 126 | D-CRLA/13822/2024 CRLA/ / | MAMA @ DASA MAJHI @ HANSDA MP | CHINMAYA KUMAR SAHU | 1132/2024 |
| 127 | D-CRLA/13822/2024 CRLA/ / | MAMA @ DASA MAJHI @ HANSDA MP | CHINMAYA KUMAR SAHU | 1133/2024 |
| 128 | D-CRLA/13822/2024 CRLA/ / | MAMA @ DASA MAJHI @ HANSDA MP | CHINMAYA KUMAR SAHU | 1134/2024 |
| 129 | D-CRLA/13837/2024 CRLA/ / | PARIKSHITA SWAIN MP | NIKUNJA KUMAR ROUT | 1135/2024 |
| 130 | D-CRLA/13837/2024 CRLA/ / | PARIKSHITA SWAIN MP | NIKUNJA KUMAR ROUT | 1136/2024 |
| 131 | D-CRLA/467/2021 CRLA/467/2021 | BIJAY CHANDRA MENDILI MP | DEBARAJ MOHANTY | 1137/2024 |
| 132 | D-CRLA/648/2019 CRLA/648/2019 | NILAKANTHA SAHU MP | M/S.S.K.BHANJADEO | 1138/2024 |
| 133 | D-CRLA/13875/2024 CRLA/ / | SIBARAM SWAIN MP | SMRUTI RANJAN ROUT | 1139/2024 |
| 134 | D-CRLA/13875/2024 CRLA/ / | SIBARAM SWAIN MP | SMRUTI RANJAN ROUT | 1140/2024 |
| 135 | D-CRLA/13875/2024 CRLA/ / | SIBARAM SWAIN MP | SMRUTI RANJAN ROUT | 1141/2024 |
| 136 | D-CRLA/13907/2024 CRLA/ / | PURIA @ PURASTAM DEHURI MP | SAROJ KUMAR DASH | 1142/2024 |
| 137 | D-CRLA/13907/2024 CRLA/ / | PURIA @ PURASTAM DEHURI MP | SAROJ KUMAR DASH | 1143/2024 |
| 138 | D-CRLA/13907/2024 CRLA/ / | PURIA @ PURASTAM DEHURI MP | SAROJ KUMAR DASH | 1144/2024 |
| 139 | D-CRLMC/5072/2023 CRLMC/5072/2023 | PRADIPTA KUMAR SENA MP | NIRANJAN LENKA | 1204/2024 |
| 140 | D-CRLMC/13696/2024 CRLMC/ / | PRAFULLA CHANDRA TRIPATHY MP | SARADA PRASAD DASH | 1205/2024 |
| 141 | D-CRLMC/13737/2024 CRLMC/ / | RAJESH KUMAR MAHARANA MP | AMITAV TRIPATHY | 1206/2024 |
| 142 | D-CRLMC/13759/2024 CRLMC/ / | JOB GEORGE MATHEW MP | MOHENDRA KUMAR MOHAPATRO | 1207/2024 |
| 143 | D-CRLMC/13763/2024 CRLMC/ / | SARAT CHANDRA PANDA MP | SUDEEP KUMAR SARANGI | 1207/2024 |
| 144 | D-CRLMC/2560/2023 CRLMC/2560/2023 | SK.AJIJUL@AJU MP | | 1208/2024 |
| 145 | D-CRLMC/13774/2024 CRLMC/ / | MAHESWAR SATAPATHY MP | SATYABRATA MOHANTY | 1209/2024 |
| 146 | D-CRLMC/13781/2024 CRLMC/ / | GANESWAR SAMAL MP | ARIJEET MISHRA | 1210/2024 |
| 147 | D-CRLMC/2486/2023 CRLMC/2486/2023 | SREE METALIKS LTD.,KEONJHAR MP | MR.SIDHARTHA RAY,KSHIROD KUMAR SAHOO | 1211/2024 |
| 148 | D-CRLMC/5729/2024 CRLMC/691/2024 | ROHIT KUMAR BEHERA MP | | 1212/2024 |
| 149 | D-CRLMC/4992/2023 CRLMC/4992/2023 | SANATAN DIGAL MP | BHABANI SHANKAR DAS PARIDA,DEBI PRASAD DHAL | 1213/2024 |
| 150 | D-CRLMC/13825/2024 CRLMC/ / | DINA NATH PASSARY MP | AMIT PATTNAIK | 1214/2024 |
| 151 | D-CRLMC/13839/2024 CRLMC/ / | PRATAP KUMAR HARICHANDAN MP | AKSHAYA KUMAR SUBUDHI | 1215/2024 |
| 152 | D-CRLMC/13859/2024 | SUBASH DALAI | SUSANTA KUMAR BARAL | |

| | | | | |
|-----|---------------------------------------|--|----------------------------|-----------|
| | CRLMC/ / | MP | | 1216/2024 |
| 153 | D-CRLMC/13861/2024 CRLMC/1735/2024 | BINAYAK SENAPATI MP | BIDYALOK MOHAPATRA | 1217/2024 |
| 154 | D-CRLMC/13861/2024 CRLMC/1735/2024 | BINAYAK SENAPATI MP | BIDYALOK MOHAPATRA | 1218/2024 |
| 155 | D-CRLMC/13861/2024 CRLMC/1735/2024 | BINAYAK SENAPATI MP | BIDYALOK MOHAPATRA | 1219/2024 |
| 156 | D-CRLMC/13883/2024 CRLMC/ / | SHYAM KUMAR AGRAWAL MP | SOUMYA RANJAN MOHANTY | 1220/2024 |
| 157 | D-WA/19953/2024 WA/ / | PRATIMA MANJARI KAR MP | SARAT CHANDRA DASH | 2868/2024 |
| 158 | D-WA/20478/2024 WA/ / | M/S DEVI MEDICAL STORE MP | SIDHESWAR MALLIK | 2869/2024 |
| 159 | D-WA/20519/2024 WA/ / | STATE OF ODISHA MP | ABHAYA KUMAR SHARMA,A.G.A | 2870/2024 |
| 160 | D-WA/20519/2024 WA/ / | STATE OF ODISHA MP | ABHAYA KUMAR SHARMA,A.G.A | 2871/2024 |
| 161 | D-WA/20519/2024 WA/ / | STATE OF ODISHA MP | ABHAYA KUMAR SHARMA,A.G.A | 2872/2024 |
| 162 | D-WA/20541/2024 WA/ / | M/S.MANGALA MEDICAL STORE MP | SIDHESWAR MALLIK | 2873/2024 |
| 163 | D-WA/20558/2024 WA/ / | STATE OF ODISHA MP | SARAJA KANTA SAMAL,A.G.A | 2874/2024 |
| 164 | D-WA/20558/2024 WA/ / | STATE OF ODISHA MP | SARAJA KANTA SAMAL,A.G.A | 2875/2024 |
| 165 | D-WA/20558/2024 WA/ / | STATE OF ODISHA MP | SARAJA KANTA SAMAL,A.G.A | 2876/2024 |
| 166 | D-WA/20559/2024 WA/ / | STATE OF ODISHA MP | SAROJA KANTA SAMAL,A.G.A | 2877/2024 |
| 167 | D-WA/20559/2024 WA/ / | STATE OF ODISHA MP | SAROJA KANTA SAMAL,A.G.A | 2878/2024 |
| 168 | D-WA/20559/2024 WA/ / | STATE OF ODISHA MP | SAROJA KANTA SAMAL,A.G.A | 2879/2024 |
| 169 | D-WA/20584/2024 WA/ / | STATE OF ODISHA MP | RAJANI BHUSAN MISHRA,A.G.A | 2880/2024 |
| 170 | D-WA/20584/2024 WA/ / | STATE OF ODISHA MP | RAJANI BHUSAN MISHRA,A.G.A | 2881/2024 |
| 171 | D-WA/20584/2024 WA/ / | STATE OF ODISHA MP | RAJANI BHUSAN MISHRA,A.G.A | 2882/2024 |
| 172 | D-WA/16855/2024 WA/ / | CHIEF EXECUTIVE OFFICER, (TPSODL), CORPORA MP | CHANDRA PRAKASH MISHRA | 2883/2024 |
| 173 | D-WA/20604/2024 WA/ / | M/S.HAPPY MEDICAL HALL DAY AND NIGHT MP | PRASANNA KUMAR PANDA | 2884/2024 |
| 174 | D-WA/20604/2024 WA/ / | M/S.HAPPY MEDICAL HALL DAY AND NIGHT MP | PRASANNA KUMAR PANDA | 2885/2024 |
| 175 | D-WA/20620/2024 WA/ / | STATE OF ODISHA MP | SAROJA KANTA SAMAL,A.G.A | 2886/2024 |
| 176 | D-WA/20620/2024 WA/ / | STATE OF ODISHA MP | SAROJA KANTA SAMAL,A.G.A | 2887/2024 |
| 177 | D-WA/20620/2024 WA/ / | STATE OF ODISHA MP | SAROJA KANTA SAMAL,A.G.A | 2888/2024 |
| 178 | D-WA/20647/2024 WA/ / | M/S.KALINGA MEDICINE STORE MP | PRASANNA KUMAR PANDA | 2889/2024 |
| 179 | D-WA/20647/2024 WA/ / | M/S.KALINGA MEDICINE STORE MP | PRASANNA KUMAR PANDA | 2890/2024 |
| 180 | D-WA/20683/2024 WA/ / | GREETIKA MOHANTY MP | SIDHESWAR MALLIK | 2891/2024 |
| 181 | D-WA/20689/2024 WA/ / | PREMANANDA SAHOO MP | SIDHESWAR MALLIK | 2892/2024 |
| 182 | D-WA/20694/2024 WA/ / | M/S.SR MEDICAL STORE,KALAHANDI MP | SIDHESWAR MALLIK | 2893/2024 |
| 183 | D-WP(C)/20401/2024 WP(C)/ / | HEMANT KUMAR PRADHAN MP | RAMA KRISHNA BISOI | 6282/2024 |

| | | | | |
|-----|--|---|--|-----------|
| 184 | D-WP(C)/20405/2024 WP(C)/ / | M/S. BHARAT CONSTRUCTIONS MP | ITISHREE TRIPATHY | 6283/2024 |
| 185 | D-WP(C)/17970/2024 WP(C)/10232/2024 | RAJAT KUMAR SAHOO MP | | 6284/2024 |
| 186 | D-WP(C)/947/2021 WP(C)/947/2021 | PUSHPA DEVI AGRAWAL MP | NEELAKANTHA PANDA | 6285/2024 |
| 187 | D-WP(C)/20430/2024 WP(C)/ / | NILAKANTHA NAYAK MP | LALATENDU SAMAL | 6286/2024 |
| 188 | D-WP(C)/20433/2024 WP(C)/11514/2024 | SATYAM TIWARI MP | PRAVASH CHANDRA JENA | 6287/2024 |
| 189 | D-WP(C)/27278/2023 WP(C)/27278/2023 | DHANESWAR PANDA MP | M/S. GAUTAM MISHRA,JYOTI RANJAN DEO | 6288/2024 |
| 190 | D-WP(C)/27278/2023 WP(C)/27278/2023 | DHANESWAR PANDA MP | M/S. GAUTAM MISHRA,JYOTI RANJAN DEO | 6289/2024 |
| 191 | D-WP(C)/20434/2024 WP(C)/ / | GOVERNING BODY OF MAHARSHI COLLEGE OF MANAGEMENT, MP | GOVERNMENT NATURAL LAW, BBSR | 6290/2024 |
| 192 | D-WP(C)/20445/2024 WP(C)/ / | STAR HEALTH AND ALLIED INSURANCE COMPANY, MP | COMED, BBSR LENKA | 6291/2024 |
| 193 | D-WP(C)/20446/2024 WP(C)/ / | SUSRI NIBEDITA BEBORTA MP | ASHUTOSH MOHANTA | 6292/2024 |
| 194 | D-WP(C)/20450/2024 WP(C)/11516/2024 | TIRTHI PATNAIK MP | LALATENDU SAMANTARAY | 6293/2024 |
| 195 | D-WP(C)/13976/2024 WP(C)/7520/2024 | M/S. BALASORE ALLOYS LTD, BALASORE MP | HARIPAD MOHANTY | 6294/2024 |
| 196 | D-WP(C)/20457/2024 WP(C)/ / | SASMITA RANI SATAPATHY MP | BANSHIDHAR SATAPATHY | 6295/2024 |
| 197 | D-WP(C)/16616/2024 WP(C)/9248/2024 | BABULAL HANSDAH MP | PRASANTA KUMAR SATAPATHY | 6296/2024 |
| 198 | D-WP(C)/20465/2024 WP(C)/11522/2024 | M/S MIHIR KUMAR RAUT, GANJAM MP | GOURAV KUMAR ROY CHOUDHURY | 6297/2024 |
| 199 | D-WP(C)/20471/2024 WP(C)/11586/2024 | MOHAN KUMAR JHUNJHUNWALA MP | PRASANTA KUMAR NANDA | 6298/2024 |
| 200 | D-WP(C)/20477/2024 WP(C)/ / | PARITOSH DASH MP | NRUSINGH CH. ROUT | 6299/2024 |
| 201 | D-WP(C)/20476/2024 WP(C)/ / | M/S. GET HEAVEN HOMES (P) LTD., MP | BBSR TIGMANSHU PATNAIK | 6300/2024 |
| 202 | D-WP(C)/11273/2024 WP(C)/5930/2024 | SUSANT KUMAR BEHERA MP | BHABANI SANKAR TRIPATHY (1) | 6301/2024 |
| 203 | D-WP(C)/20479/2024 WP(C)/ / | DR.MANMATH KUMAR BEHERA MP | BHARAT JALLI | 6302/2024 |
| 204 | D-WP(C)/27278/2023 WP(C)/27278/2023 | DHANESWAR PANDA MP | M/S. GAUTAM MISHRA,JYOTI RANJAN DEO | 6303/2024 |
| 205 | D-WP(C)/27278/2023 WP(C)/27278/2023 | DHANESWAR PANDA MP | M/S. GAUTAM MISHRA,JYOTI RANJAN DEO | 6304/2024 |
| 206 | D-WP(C)/15727/2024 WP(C)/8646/2024 | SAMARPANA DASH MP | M/S. SUBIR PALIT,SARATHI JYOTI MOHANTY | 6305/2024 |
| 207 | D-WP(C)/20483/2024 WP(C)/ / | DIGAMBAR KANHAR MP | SATYAJIT BEHERA | 6306/2024 |
| 208 | D-WP(C)/20488/2024 WP(C)/ / | SUKDEV SARKAR MP | LALATENDU KANUNGO | 6307/2024 |
| 209 | D-WP(C)/22404/2014 WP(C)/22404/2014 | SUSHANTI SAHOO MP | | 6308/2024 |
| 210 | D-WP(C)/20514/2024 WP(C)/ / | JAI BAJRANGBALI INFRA MP | PRABODHA CHANDRA NAYAK | 6309/2024 |
| 211 | D-WP(C)/20515/2024 WP(C)/ / | LAXMIDHAR PADHI MP | PRABODHA CHANDRA NAYAK | 6310/2024 |
| 212 | D-WP(C)/20517/2024 WP(C)/ / | LAXMIDHAR PADHI MP | PRABODHA CHANDRA NAYAK | 6311/2024 |
| 213 | D-WP(C)/14433/2023 WP(C)/14433/2023 | BRAJA MOHAN PRADHAN MP | SRIDHAR RATH | 6312/2024 |
| 214 | D-WP(C)/20520/2024 WP(C)/ / | GOBINDAPUR PACS LTD, GOBINDAPUR, MP | KENDRAPARA RATH | 6313/2024 |
| 215 | D-WP(C)/20522/2024 | DEBASISH KUMAR MISHRA | SUKANTA KUMAR DALAI | |

| | | | | |
|-----|--------------------|--|-----------------------------|-----------|
| | WP(C)/ / | MP | | 6314/2024 |
| 216 | D-WP(C)/20524/2024 | JOGESWAR MOHANTY | BHABANI SANKAR TRIPATHY (1) | |
| | WP(C)/ / | MP | | 6315/2024 |
| 217 | D-WP(C)/20525/2024 | MANAS RANJAN PRUSTY | BHABANI SANKAR TRIPATHY (1) | |
| | WP(C)/ / | MP | | 6316/2024 |
| 218 | D-WP(C)/20531/2024 | DR. MONALI MADHUSMITA | RAMDAS ACHARY | |
| | WP(C)/ / | MP | | 6317/2024 |
| 219 | D-WP(C)/16893/2024 | KRUSHNA CHANDRA BEHERA | SUBHADUTTA ROUTRAY | |
| | WP(C)/9638/2024 | MP | | 6318/2024 |
| 220 | D-WP(C)/20082/2024 | M/S MANGALAM FILLING STATION | DURGESH NARAYAN RATH | |
| | WP(C)/11465/2024 | MP | | 6319/2024 |
| 221 | D-WP(C)/25966/2023 | SURATRAM NAIK | AUROVINDA MOHANTY | |
| | WP(C)/25966/2023 | MP | | 6320/2024 |
| 222 | D-WP(C)/20553/2024 | TAPAS RANJAN MALLICK | GYANESWAR SATPATHY | |
| | WP(C)/ / | MP | | 6321/2024 |
| 223 | D-WP(C)/28239/2022 | BISWAJIT PATI | | |
| | WP(C)/28239/2022 | MP | | 6322/2024 |
| 224 | D-WP(C)/20557/2024 | SWETA DHRUBA PANIGRAHY | TANMAY MISHRA | |
| | WP(C)/ / | MP | | 6323/2024 |
| 225 | D-WP(C)/20555/2024 | M/S ROYAL INFINITY MULTIVENTURES(PAS | ASHOK KUMAR MOHANTY | |
| | WP(C)/ / | MP | | 6324/2024 |
| 226 | D-WP(C)/20575/2024 | AJAYA KUMAR SWAIN | PRONoy MOHANTY | |
| | WP(C)/ / | MP | | 6325/2024 |
| 227 | D-WP(C)/40110/2023 | RABINDRA NATH DORA | MANAS CHAND | |
| | WP(C)/40110/2023 | MP | | 6326/2024 |
| 228 | D-WP(C)/2140/2020 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT. | | |
| | WP(C)/2140/2020 | MP | | 6327/2024 |
| 229 | D-WP(C)/2140/2020 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT. | | |
| | WP(C)/2140/2020 | MP | | 6328/2024 |
| 230 | D-WP(C)/39759/2023 | RANJIT KUMAR DAS | PRABHAT KUMAR DAS | |
| | WP(C)/39759/2023 | MP | | 6329/2024 |
| 231 | D-WP(C)/16067/2024 | ANAND KUMAR PURUSETH | AMIT PRASAD BOSE | |
| | WP(C)/9970/2024 | MP | | 6330/2024 |
| 232 | D-WP(C)/20616/2024 | SATYABADI MAHARANA | NIHAL RATH | |
| | WP(C)/ / | MP | | 6331/2024 |
| 233 | D-WP(C)/20624/2024 | GOPAL MANNA | SURAJ MOHANTY | |
| | WP(C)/ / | MP | | 6332/2024 |
| 234 | D-WP(C)/17860/2024 | CHITTARANJAN GHAREI | ASHOK MOHANTY | |
| | WP(C)/10185/2024 | MP | | 6333/2024 |
| 235 | D-WP(C)/13420/2024 | SATYABRATA SAHOO | BUDHADEV ROUTRAY | |
| | WP(C)/8166/2024 | MP | | 6334/2024 |
| 236 | D-WP(C)/18093/2024 | PRAVAS RANJAN SARANGI | SUBHADUTTA ROUTRAY | |
| | WP(C)/10358/2024 | MP | | 6335/2024 |
| 237 | D-WP(C)/18282/2024 | RAMCHANDRA MURMU | ER. NAGENDRA KUMAR MOHANTY | |
| | WP(C)/10375/2024 | MP | | 6336/2024 |
| 238 | D-WP(C)/18282/2024 | RAMCHANDRA MURMU | ER. NAGENDRA KUMAR MOHANTY | |
| | WP(C)/10375/2024 | MP | | 6337/2024 |
| 239 | D-WP(C)/6876/2024 | SUSHREETA BARICK | LAXMIKANTA MOHANTY | |
| | WP(C)/3769/2024 | MP | | 6338/2024 |
| 240 | D-WP(C)/20656/2024 | NIRAKAR MALLIK | PRABODHA CHANDRA NAYAK | |
| | WP(C)/ / | MP | | 6339/2024 |
| 241 | D-WP(C)/27486/2023 | SANTOSH KUMAR PANDA | MADAN MOHAN SWAIN | |
| | WP(C)/27486/2023 | MP | | 6340/2024 |
| 242 | D-WP(C)/27486/2023 | SANTOSH KUMAR PANDA | MADAN MOHAN SWAIN | |
| | WP(C)/27486/2023 | MP | | 6341/2024 |
| 243 | D-WP(C)/20666/2024 | SOURI RANJAN DAS | SUKANTA KUMAR DALAI | |
| | WP(C)/ / | MP | | 6342/2024 |
| 244 | D-WP(C)/20670/2024 | SRADHANJALI PADHIARY | SAROJ KUMAR ROUTRAY | |
| | WP(C)/ / | MP | | 6343/2024 |
| 245 | D-WP(C)/20670/2024 | SRADHANJALI PADHIARY | SAROJ KUMAR ROUTRAY | |
| | WP(C)/ / | MP | | 6344/2024 |
| 246 | D-WP(C)/20664/2024 | URMILA BEHERA | NIRANJAN LENKA | |
| | WP(C)/ / | MP | | 6345/2024 |

| | | | | |
|-----|--|--|--------------------------------------|-----------|
| 247 | D-WP(C)/20674/2024 WP(C)/ / | NIVEDITA MOHAPATRA MP | SMARAJIT PRADHAN | 6346/2024 |
| 248 | D-WP(C)/27278/2023 WP(C)/27278/2023 | DHANESWAR PANDA MP | M/S. GAUTAM MISHRA,,JYOTI RANJAN DEO | 6347/2024 |
| 249 | D-WP(C)/27278/2023 WP(C)/27278/2023 | DHANESWAR PANDA MP | M/S. GAUTAM MISHRA,,JYOTI RANJAN DEO | 6348/2024 |
| 250 | D-WP(C)/22083/2022 WP(C)/22083/2022 | M/S BRG IRON AND STEEL CO. PRIVATI L MP | PRABHAKAR JENA | 6349/2024 |
| 251 | D-WP(C)/22087/2022 WP(C)/22087/2022 | M/S BRG IRON AND STEEL CO. PRIVATI L MP | PRABHAKAR JENA | 6350/2024 |
| 252 | D-WP(C)/14225/2024 WP(C)/ / | SUNAMANI PRADHAN MP | SAROJANANDA MISHRA | 6351/2024 |
| 253 | D-WP(C)/12333/2024 WP(C)/9615/2024 | BASANT KUMAR DAS MP | BISWAJIT DAS | 6352/2024 |
| 254 | D-WP(C)/17543/2024 WP(C)/10673/2024 | SURYAKANTI PATEL MP | | 6353/2024 |
| 255 | D-WP(C)/11559/2022 WP(C)/11559/2022 | AMBIKANATH PATRA MP | ABINASH SWAIN | 6354/2024 |
| 256 | D-WP(C)/20691/2024 WP(C)/ / | SUSHREE SUBHASHREE MAHAPATRA MP | RAJJEET ROY | 6355/2024 |
| 257 | D-WP(C)/20700/2024 WP(C)/ / | BASISTHA KUMAR PRAHARAJ MP | HRUDANANDA MOHAPATRA | 6356/2024 |
| 258 | D-WP(C)/20714/2024 WP(C)/ / | M/S. HARAPRIYA PRODUCTIONS, KHURDA MP | ABHILASH MISHRA | 6357/2024 |
| 259 | D-WP(C)/20718/2024 WP(C)/ / | PRADIP KUMAR JENA MP | TAPAN KUMAR MANDAL | 6358/2024 |
| 260 | D-WP(C)/20721/2024 WP(C)/ / | RASHMI JAIN MP | ADITYA NARAYAN DAS | 6359/2024 |
| 261 | D-WP(C)/20722/2024 WP(C)/ / | M/S MAA TARINI MEDICAL STORE, SAMBS MP | SOPRA V TIBREWAL | 6360/2024 |
| 262 | D-WP(C)/20724/2024 WP(C)/ / | PRAKASH CHANDRA SAHOO MP | GOURI MOHAN RATH | 6361/2024 |
| 263 | D-WP(C)/20723/2024 WP(C)/ / | TARESWAR JENA MP | TAPAN KUMAR MANDAL | 6362/2024 |